

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 606 OF 2018
(In respect of the State of Arunachal Pradesh)

IN THE MATTER OF:

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES,
2016 AND OTHER ENVIRONMENTAL ISSUES.

**AFFIDAVIT CUM SIX MONTHLY PROGRESS REPORT ON BEHALF OF
THE STATE OF ARUNACHAL PRADESH.**

PAPER BOOK

(FOR INDEX KINDLY SEE INSIDE)

**Advocate for the
State of Arunachal Pradesh:**


Shubham Bhalla

INDEX

| Sl. No. | Particulars | Page no. |
|---------|--|----------|
| 1. | AFFIDAVIT CUM SIX MONTHLY PROGRESS REPORT ON BEHALF OF THE STATE OF ARUNACHAL PRADESH. | 1-21 |
| 2. | ANNEXURE: I /A-2 PROGRESS REPORT | 22-23 |
| 3. | ANNEXURE: A 1 PROGRESS REPORT | 24-27 |
| 4. | ANNEXURE: A 3 COPIES OF VARIOUS MINUTES OF MEETINGS | 28-53 |
| 5. | ANNEXURE: A 4 CALCULATION OF DAILY WASTE GENERATION AS PER CPHEEO NORMS | 54 |
| 4. | ANNEXURE: A-5 ORDER COPY MANAGEMENT OF SOLID WASTE AND USED WATER-SEGREGATION AT SOURCE AND DECENTRALISE COMPOSTING OF ORGANIC, AT THE LEVEL OF GENERATOR. | 55-56 |
| 5. | ANNEXURE - IV DETAILS OF WASTE GENERATED, WASTE TREATMENT & CORRESPONDING PROCESSING FACILITY ALREADY SET UP / UNDER PROCESS OF BEING SET UP ALONG WITH TIMELINES. | 57-59 |
| 6. | ANNEXURE - V DETAILS ON REMEDIATION OF LEGACY WASTE AND RING FENCED ACCOUNT. | 60 |
| 7. | ANNEXURE - VI PERFORMANCE OF FUNCTIONAL MRFS DETAILED AS UNDER. THE RDF GENERATION DETAILS | 61 |
| 8. | ANNEXURE - VII PROGRESS REPORT OF UWM PROJECTS | 62-63 |
| 9. | ANNEXURE - VIII WATER QUALITY TEST REPORT | 64 |
| 10. | ANNEXURE - IX DETAILS ON UTILIZATION OF RING-FENCED AMOUNT | 65 |



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ORIGINAL APPLICATION NO. 606 OF 2018

(In respect of the State of Arunachal Pradesh)

IN THE MATTER OF:

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES.
2016 AND OTHER ENVIRONMENTAL ISSUES

(Six Monthly Progress Report Dtd.31/07/2025)

I, Manish Kumar Gupta, IAS, aged about 58 years, Chief Secretary, Government of Arunachal Pradesh, do hereby solemnly affirm and state as under: -

1. That, I am conversant with the facts and circumstances of the instant case in my official capacity. Hence, I am competent to swear this Affidavit Progress Report.
2. That, I have read the contents, and I submit that the facts stated in this Affidavit Progress Report are true to the best of my knowledge and are derived from the office records made available by the concerned Departments. I believe them to be true. No part of the same is false and no material has been concealed there from.
3. That at the outset the answering respondent would like to apprise this Hon'ble Tribunal that the State of Arunachal

Signature

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Pradesh has made progress in the implementation of the SWM Rules, 2016 but is still hampered due to geographical and monsoon related constraints due to which the available working time is around 4 to 6 months. Therefore, the implementation of SWM Rules, which requires deployment of construction equipment, material, manpower to work sites etc., takes a longer time in the State of Arunachal Pradesh as compared to other states.

4. That, **Progress Report (Annx I)** is being filed, along with this affidavit in pursuance of the Hon'ble NGT's order dated 13th Feb 2025 whereby it was directed that six monthly progress reports with verifiable progress may be filed by the Chief Secretary with a copy to the Registrar General of this Tribunal by e-mail at judicial-ngt@gov.in. The last affidavit of State of Arunachal Pradesh was filed on 08.02.2025 which covers the six-monthly period up to December 2024.

A true copy of the order dated 13.02.2025 of this Hon'ble Court is annexed herewith as **Annexure A-1 @ pgs. 24 to 27.**

A true copy of the progress report is annexed herewith as **Annexure A-2 @ pgs. 22 to 23.**

5. That in the last 6 months, the State of Arunachal Pradesh has rigorously reviewed the progress of works related to Solid & Used Water at the level of Chief Secretary and also at the level of Commissioner (Urban Affairs). Regular meetings were

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conducted, where the progress was monitored, directions were issued to expedite work in order to ensure compliance with the norms.

6. That the following meetings were conducted by the Chief Secretary and the Commissioners Urban Affairs:-

| SI .No | Date | Particulars | Chaired by |
|--------|------------|---|----------------------------|
| 1 | 26-09-2024 | Environment Monitoring Cell (EMC)-Progress Review Meeting wrt Implementation of Directions of Hon'ble NGT | Chief Secretary |
| 2 | 27-11-2024 | Environment Monitoring Cell (EMC)-Progress Review Meeting wrt Implementation of Directions of Hon'ble NGT | Chief Secretary |
| 3 | 25-03-2025 | Environment Monitoring Cell (EMC)-Progress Review Meeting wrt Implementation of Directions of Hon'ble NGT | Chief Secretary |
| 4 | 10-04-2025 | Coordination cum Review meeting with all Deputy Commissioners w.r.t Solid & Liquid Waste Management in the State. | Commissioner Urban Affairs |
| 5 | 14-05-2025 | Review meeting with all DUDAs w.r.t Solid & Liquid Waste Management in the State. | Secretary Urban Affairs |
| 6 | 10-06-2025 | Environment Monitoring Cell (EMC)-Progress Review Meeting wrt Implementation of Directions of Hon'ble NGT | Chief Secretary |
| 7 | 30-06-2025 | Review meeting with all Deputy Commissioners w.r.t Solid & Liquid Waste Management in the State and Progress of work on the Directions of Hon'ble NGT | Commissioner Urban Affairs |
| 8 | 29-07-2025 | Review meeting with all Deputy Commissioners w.r.t Solid & Liquid Waste Management in the State and Progress of work on the Directions of Hon'ble NGT | Chief Secretary |

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True copies of the aforementioned minutes of the meetings are annexed herewith as **Annexure A-3 @ pgs. 48 to 53.**

7. That on the last hearing following directions were given by the Hon'ble NGT for compliance which are as narrated hereinafter:-

[A] Solid Waste Management:

A.I. *Out of 217.38 TPD of waste generation, only 54.66 TPD is processed, resulting in a gap of 162.72 TPD which is distributed in 27 towns/ULBs.*

COMPLIANCE: -

8. It would be pertinent to mention here that, while conventionally, the state has been reporting an assessment of 217 TPD generations, which perhaps is not based on any scientific assessment, the Daily Waste Generation for the 27 Census Towns of Arunachal Pradesh, as per CPHEEO Manual for Calculating Daily Waste Generation of a Town (Population Multiplied by 350 gm per Capita. This 350 grams per capita includes Organic / Wet Waste) is around 162 TPD. The calculation table is annexed herewith as **Annexure A-4.**
9. The state of Arunachal Pradesh has a Socio- Cultural practice of Home Composting & use of Organic/ Wet waste in Piggery and livestock consumption. And due to this, the actual generation per capita may even be less. Further, all the districts have been directed to strictly implement MSW rules, which inter-alia

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requires segregation at source and also decentralise composting of organic at the level of generator. A true copy of the order is annexed herewith as **Annexure A-5 @ pgs. 55 to 56**.

10. In various meetings and the latest meeting held on 29.7.2025, various Deputy Commissioners have informed that the daily waste Generation as previously uploaded on the portal is on higher side, as it was calculated roughly due to nonavailability of any technical support/ weighing mechanism in their respective town.
11. That after directions by this Hon'ble Tribunal and the anomalies as pointed by various Deputy Commissioners in the quantification of Daily waste generation, it has now been decided to reassess the Daily Waste generation in a scientific manner and also to install weighing bridges in all 27 Census towns and derive a rational data regarding the quantification of daily waste generation. Accordingly, Instructions have been issued to Deputy Commissioners for installing Weigh Bridge at MRF / Dump-site, so as to re-assess the quantum of waste generation more accurately.
12. However, for the purpose of submissions, the data mentioned in the previous affidavit is being considered as the bench mark for the Daily waste Generation as but it is expected that by

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6

March 2026 a rational data on the Daily waste generated/ Collected shall also be available.

13. The total waste generated in July 2025 in 27 Census towns is taken as 215.78 TPD (Tons per Day), out of which 83.91 TPD is currently being processed. The processing gap is 131.87 TPD.
14. There is a reduction in the processing gap of 30.85 TPD from 162.72 TPD in Feb 2025 to 131.87 TPD in July 2025. In Feb 2025, 25 % of total Daily Waste Generated was getting Processed which in July 2025 has increased to 39%.
15. There has been increase in Treatment / Processing of Daily waste as compared to Feb 2025 as **Six more MRFs have been made functional** since Feb 2025 namely Anini, Koloriang, Bomdila, Miao, Deomali & Pasighat making a total of 16 MRFs functional as on date.

A. II. *There is an apparent gap in waste processing in each town.*

In Itanagar - Naharlagun, the gap is 71 TPD. Considering the quantities of waste generation in each ULB, integrated MRF and composting, etc. need to be set up taking geographic setting into account. We direct that the next report should clearly disclose waste generation and corresponding processing facilities to be set up with squeezed timelines with respect to each ULB.

COMPLIANCE:

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Itanagar Municipal Corporation has signed an MOU with a company "7 Hills Nexgram" wherein 7 Hills Nexgram will Process waste and convert it in RDF/Charcoal and the timelines fixed to establish the processing facility is fixed as 31st Oct 2025.

17. In Pasighat, Waste Processing Facility/MRF had been constructed by Smart City and has been ~~is~~ operational since mid-July 2025.
18. Waste Processing/MRF facility of 16 Census Towns is functional. The common Processing facility for 2 Census Towns (Itanagar & Naharlagun) is expected to be functional by 31th Oct 2025. In 6 Census Towns (namely Changlang, Dirang, Roing, Sagalee, Tawang & Yingkiong) MRF is expected to be functional by March 2026. MRF for remaining three census towns (namely Boleng, Jairampur & Rupa) are being proposed under State Plan (Budget Estimate of Urban Development Department). By March 2026, the State of Arunachal Pradesh is likely to have a total Processing Capacity of roughly 200 TPD.
19. The details of Waste Generated, waste treatment & Corresponding Processing facility already Set up / under process of being set up along with timelines is enclosed at **Annx IV.**

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| | Functional Census Towns | Waste Generated in TPD | Waste Treated in TPD | Gap of Waste Processing in TPD |
|--------------------------------|--|------------------------|----------------------|--------------------------------|
| In July 2025 | 16 Functional Towns | 215.78 | 83.91 | 131.87 |
| Proposed Target for Nov 2025 | 18 Census Towns functional (16 Plus additional 2 Census Towns Itanagar & Naharlagun) | 217* (approx) | 164 (approx) | 53 |
| Proposed Target for March 2026 | 24 Census Towns functional (18 Plus additional 6 Census Towns) | 217* (approx) | 200 (Approx) | 17 |

* Based on old assessment.

A.III. We find that 162.72 TPD of unprocessed waste is being added as legacy waste in 27 ULBs (Referring to Annexure II and III). Therefore, details of legacy waste disclosed in Table A (page 877) and Annexure IA (page 883) are not correct and should be clarified in the next report. Further, we find that despite disclosure of legacy waste remediated in Itanagar and Pasighat in totality, each day unprocessed waste of 71.0 and 7.0 TPD is leading to legacy waste. Hence, the next report should disclose legacy waste details for each ULB.

COMPLIANCE:

20. The figure of 162.72 TPD of unprocessed waste being added to legacy waste is based on the raw assessment of generation which may not factually be the case as pointed out in Para 7. There is a need to scientifically reassess the generation of MSW

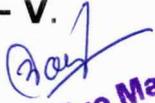
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in the 27 Census Towns and accordingly the figure of waste being added to the dumpsite would also be reassessed.

21. If we do a theoretical calculation of legacy waste at 27 Census Towns, starting with the figure of the existing legacy waste of 15 Census towns as on March 2024 and 12 Census Town as on March 2025 as reported by GTRE Green Pvt Ltd (Consultant engaged for Legacy Waste Quantification) and assuming the previous figure of daily waste generation of 217 TPD as correct, the calculation of legacy waste in each of the 27 census towns is as per **Annexure-V**.
22. However, assessment of legacy waste of 27 Census Towns with regard to quantification of Legacy Waste as conducted by GTRE Green Pvt Ltd earlier is being re-verified.
23. However, to remediate the Legacy Waste, funds under Hon'ble NGT Ring Fenced have been released to 24 Census Towns (**Details Enclosed as Annx - V**).
24. For Itanagar-Naharlagun and Pasighat, the daily Waste generated which has already become Legacy waste is proposed to be treated in the new Processing Facilities of respective town. If need be, by running extra shifts.
25. The Census Towns have started the process of floating tenders for Legacy Waste Remediation and it is expected that major chunk of Legacy Waste in various census towns may get treated in next 12-18 months. **Details Enclosed as Annx- V**.




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To ease the process of Legacy Waste Remediation, in the meeting held on 30th June 2025 and on 29th July 2025, the respective Chair authorised all the Deputy Commissioner with full powers with regard to tendering & awarding of work for Legacy Waste Remediation. UD Department has been directed to prepare a policy/ strategy for processing & disposal of legacy waste in small census towns.

A.IV. *The next report should disclose details of the performance of existing MRFs and preparation of RDF, and the agency duly authorised to deliver RDF to the cement plant (page 890 and 891).*

COMPLIANCE:

27. The performance of Functional MRFs detailed as under.

The RDF generation details is at **Annx – VI**

| Sl. No | Name of Census Towns | *Quantity of MSW generated (TPD) (July 2025) | Quantity of MSW Processed (TPD) (July 2025) | Quantity of MSW Processing Gap (July 2025) | Remarks |
|--------|----------------------|--|---|--|---|
| 1 | Census Towns Aalo | 8.20 | 3.30 | 4.90 | External water supply and electrification pending and is expected to be completed by end of 30 th Sep 2025. Presently Functional but Operated manually |

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| | | | | | |
|---|-------|------|------|------|--|
| 2 | Anini | 1.13 | 0.53 | 0.60 | External electrification in process - Expected to be completed by 30 th Sep |
|---|-------|------|------|------|--|

| | | | | | |
|---|-----------|------|------|------|---|
| | | | | | 2025. Functional Operated Manually |
| 3 | Basar | 5.00 | 2.00 | 3.00 | Functional wef last week of July 2025 and Processing Performance is expected to pick-up in coming months. And recently outsourced to NGO. |
| 4 | Bomdila | 7.00 | 3.85 | 3.15 | Machines installed & Trial Run completed in the month of July 2025. |
| 5 | Daporijo | 8.00 | 4.50 | 3.50 | External electrification in process - Expected to be completed by 1st Sep 2025. Functional but Operated Manually |
| 6 | Deomali | 2.50 | 0.60 | 1.90 | Machines supply & installation waited. Functional but Operated Manually |
| 7 | Hawai | 0.60 | 0.25 | 0.35 | Machines installed and commissioned. Functional since last week of June 2025 and Performance is expected to improve by Sep 25. |
| 8 | Khonsa | 5.00 | 4.00 | 1.00 | Processing machines installed in June 2025 and recently outsourced to NGO. |
| 9 | Koloriang | 3.00 | 3.00 | 0.00 | Machines installed and commissioned in |

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12

| | | | | | |
|--------------|----------|--------------|--------------|--------------|---|
| | | | | | June 2025 |
| 10 | Longding | 3.33 | 2.56 | 0.77 | Machines installed and commissioned. Functional since last week of June 2025 |
| 11 | Miao | 3.00 | 0.25 | 2.75 | Machines installed and commissioned. Functional since last week of June 2025 and Performance is expected to improve by Sep 2025 |
| 12 | Namsai | 7.60 | 7.07 | 0.53 | Functioning smoothly |
| 13 | Pasighat | 17 | 10.02 | 6.98 | Functional since mid-July 2025. |
| 14 | Seppa | 7.23 | 3.21 | 4.02 | Machines installed and commissioned. Functional since last week of June 2025 and Performance is expected to improve by Sep 2025 |
| 15 | Tezu | 5.00 | 0.54 | 4.46 | External electrification in process - Expected to be completed by 1st Sep 2025 |
| 16 | Ziro | 10.0 | 8.85 | 1.15 | Functioning smoothly through an NGO |
| Total | | 93.59 | 54.53 | 39.06 | |

. *Based on old assessment.

28. As the quantity of RDF generated in the 16 functional MRF is very less and transportation cost to Guwahati/ nearest cement plant is high, so a cost effective policy needs to be framed and options are being explored taking technical support from IIT

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Guwahati and also discussion is going on with Dalmia Cements to explore more cost effective options.

[B] Sewage Management:

B.I. *The status of sewage management disclosed in **Tables-VI A** and **VII** is very disheartening, as no ULB is treating sewage. Even the state capital, Itanagar-Naharlagun, lacks a sewage treatment facility.*

COMPLIANCE:

29. Under the Swachh Bharat Mission –Urban/AMRUT/ State plan/others, Used Water Management Projects in all 27 census towns have been identified. SBM guidelines, topography & population of the town have been considered for designing / planning these projects. Out of these 27 projects, 15 are Sewage Treatment Plants (STPs) and 12 are Fecal Sludge Treatment Plants (FSTPs).

Current Status of Used Water Management Projects in 27 census towns is as under-

| SI No | Description | Number of Towns | Name of Towns |
|-------|---|-----------------|---|
| 1 | Project Constructed | 2 | Itanagar & Pasighat |
| 2 | Project Under Construction | 1 | Tawang |
| 3 | Project Under Re Design / DPR Preparation | 2 | Naharlagun & Rupa |
| 4 | Project Awarded | 1 | Deomali |
| 5 | Project Under Process of award | 4 | Bomdila, Yingkiong, Koloriang & Changlang |

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|---|------------------------------------|----|--|
| 6 | Projects where Ten Floated | 7 | Aalo, Seppa, Tezu, Khonsa, Jairampur, Miao & Dirang |
| 7 | Project under Process of Tendering | 10 | Anini, Basar, Boleng, Daporijo, Hawaii, Longding, Namsai, Roing, Sagalee, & Ziro |

30. These are priority projects taken up by the State, and a target has been set to commence the works latest by March 2026 with project completion period of 24 months. The progress report of UWM projects is enclosed at **Annexure – VII**.

B.II. *We find no proper plan to provide the required sewage treatment facilities suited to the terrain conditions. We also find skewed strategy and planning, evident from having a 3 MLD STP at Itanagar-Naharlagun against estimated sewage generation of 14.4 MLD and a 4 MLD STP against sewage generation of only 1.2 MLD at Pasighat. Further, the performance of the 0.2 MLD STP commissioned upstream of the Yagamso River has not been disclosed, including population served and quality of treated sewage with reference to fecal coliform.*

COMPLIANCE:

31. The State of Arunachal Pradesh has prepared DPR for Treatment of Used Water for all 27 census towns with a proper planning. Based on the topography & population, the towns are provided with either STP (Sewerage Treatment) or FSTP (Septage Treatment). 15 Census Towns are provided with

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Sewage Treatment Plants (STPs) and 12 Census Towns with Fecal Sludge Treatment Plants (FSTPs). Details at **Annx -VII**.

32. The planning of Used Water has been done as under:-

| | |
|--|--------------------|
| Sewer Generated in 2025 in MLD – 15 Towns | 19.89 (say 20 MLD) |
| Existing STP in MLD | 4.20 |
| Proposed STP in MLD | 17.30 |
| Existing + Proposed STP in MLD | 21.50 |

| | |
|---|------|
| Septage Generated 2025 in MLD - 12 Towns | 0.19 |
| Existing FSTP in MLD | 0.14 |
| Proposed FSTP in MLD | 0.11 |
| Existing + Proposed FSTP in MLD | 0.24 |

33. Sewerage Generation of 15 Census Towns is approx. 20 MLD against which Existing cum proposed STP capacity is approx. 21.50 MLD and Septage Generation of 12 Census Towns is 0.19 MLD against which existing cum proposed FSTP capacity is 0.24 MLD. Sewerage is calculated at 108 Ltrs per Capita per day and Septage is calculated with 5 persons per household with a septic tank volume, cleaning once in 2 years and 250 working days per year.

34. With the above planning the gap of Used Water Management is expected to be addressed.

35. Further Itanagar-Naharlagun are two separate Notified census towns and are 14 Km apart from each other and forms a part of Itanagar Capital Complex and governed by Itanagar

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16

Municipal Corporation. As they are 14 Km apart the Sewerage Planning for both is done separately.

| Name of Town | Population 2025 | Population 2040 | Year 2025 | | Year 2040 | | Remarks |
|--------------|-----------------|-----------------|----------------------------|---------------------------|----------------------------|-----------------------------|---|
| | | | Sewerage Generation in MLD | Septage Generation in MLD | Sewerage Generation in MLD | Septage Generation in MLD | |
| Itanagar | 79160 | 107657 | 8.5 | 0.079 (79 KLD) say 80 KLD | 11.6 | 0.108 (108 KLD) say 100 KLD | Due to Hilly terrain Govt has opted for Septage Treatment (FSTP) in place of Sewerage Treatment (STP). The 100 KLD FSTP at Chimpu is functional since 2024 which caters to the entire population of Itanagar (79,160 in 2025) |

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|------------|-------|-------|-----|------------------|-----|--|--|
| Naharlagun | 50115 | 67942 | 5.5 | 0.050 (50KLD) | 7.3 | 0.068 (68 KLD) say 70 KLD | STP is being redesigned into FSTP with co treatment. In Naharlagun due to various issues as described below, Govt is considering to opt for Septage Treatment (FSTP) in place of Sewerage Treatment (STP). |
| Pasighat | 31018 | 42184 | 3.3 | NA | 4.5 | NA | 4 MLD STP stands constructed. Options are being explored for I&D. |

36. **For Itanagar-** Due to hilly terrain sewer pipe laying is not possible and as such 100 KLD Septage Plant (FSTP) was

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planned for Itanagar under AMRUT. This 100 KLD FSTP at Chimpu is functional since 2024 and caters to the entire population of Itanagar.

37. **For Naharlagun-** As Naharlagun topography is flat compared to Itanagar, a Sewerage Project (7 MLD STP along with Sewer Pipe Laying) was proposed under AMRUT in 2018 which was to be executed in two phases. Phase I- 3 MLD STP with Sewer Network and Phase II- 4 MLD STP with Sewer Network.
38. Phase I i.e., 3 MLD with Sewer Network was tendered and put to execution in 2019. Some civil work at STP along with 1.4 KM sewer laying was also executed. However, the executing agency (Itanagar Municipal Corporation) has reported that but due to various factors including COVID-19 pandemic, Land dispute, on-going NH 415 construction, resistance from locals, rapid urbanization and court cases etc, laying of Sewer Pipeline in narrow lanes has become practically non-feasible.
39. To address the issues, possibility is being explored to redesign this 3 MLD STP into Fecal Sludge Co-treatment (FSTP) after considering the sewerage coming from household along the already laid 1.4 Km sewer pipe line and Septage Generated from Naharlagun and surrounding areas. It is anticipated to complete the redesign work by Oct 2025 and thereafter put it to execution.

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40. **For Pasighat** – STP Pasighat 4 MLD has been constructed. Proposal for Interception & Diversion (I&D) of drains where sewerage from household is directly flowing into, is being explored so that the 4 MLD STP functions on maximum load. State Government is also exploring options for sewer pipe laying in Pasighat Town and to connect the Sewerage Network to the existing 4 MLD STP.

41. **For STP at Yagamso River:** Currently, the Johkaso STP at Yagamso River is operational. The STP is of 200 KLD Capacity and is operational with 160 KLD load. The STP is connected to 500 households, comprising a total network of 1.2 km in the upstream of Yagamso River. The test conducted by the State Water Quality Testing Laboratory and the PHE and WS Department, faecal coliform bacteria were not detected in the treated water. The copy of lab test report is enclosed at **Annx – VIII.**

42. **For FSTP at Chowkam (Cluster FSTP)-** This 40 KLD Septage Treatment Plant at Chowkam has been planned for cluster of towns namely Namsai Town, its surrounding rural Areas, Tezu Town & Roing Town. It is operational at 20 KLD load and is functioning properly.

B.III. *The next report should disclose a time-bound working plan to set up centralized/decentralized STPs with executing agencies.*

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Executive Magistrate



COMPLIANCE:

43. Under SBM 2.0, DPR / working plan has been made wherein 15 Census Towns are provided with Sewage Treatment Plants (STPs) with Faecal Sludge Co-treatment facilities, and 12 Census Towns with are Faecal Sludge Treatment Plants (FSTPs).
44. Status of the STPs and FSTPs have already been provided in Para 27. Details enclosed at **Annexure – VII.**

[C] Ring Fenced Account:

C. We find no disclosure of utilization of ring-fenced amount in reference to each ULB to set up required solid and sewage management facilities. This should be disclosed in the next report.

Compliance: A total fund of ₹ **18.12 Crores** has been booked till date. Details in **Annx-IX.**

In compliance with Hon'ble NGT Orders, the Government of Arunachal Pradesh has approved the allocation of funds amounting to Rs. 200 Crore (Rs. Two Hundred Crore) only on 24.07.2024 as Ring Fenced Amount. Ring Fenced Account has been created at State Bank of India on 06.02.2025 and a sum of Rs. 200.00 (Rs. Two Hundred Crores) only has been deposited on 18.02.2025. The said amount shall be operated as per the direction of the Chief Secretary

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**Executive Magistrate
Civil Secretariat, Itanagar**



Who is also the Chairman of Environmental Monitoring Committee exclusively for the purpose of creation of solid & liquid waste processing faculties in the state.

It is prayed that this Affidavit progress report filed may kindly be considered and taken on record. This respondent also craves the permission of the Hon'ble Tribunal to file additional reports, as and when required.

DEPONENT
Chief Secretary
Govt. of Arunachal Pradesh
Itanagar

VERIFICATION: -

I, the above-named deponent, do hereby verify that the facts stated in the above affidavit are true to my knowledge and belief. No part of the same is false and nothing material has been concealed there from.

Verified at.....Itanagar.....on this the.....13.....day of Aug 2025.

DEPONENT
Chief Secretary
Govt. of Arunachal Pradesh
Itanagar

Executive Magistrate
Civil Secretariat, Itanagar

Progress Report

Annx: I /A-2

1. Solid Waste Management:-

i. Daily Waste Generation & Processing Status of 27 Census Towns

| Particulars | In Jan 2025 In TPD | In July 2025 In TPD | Improvement between Jan to July 2025 |
|-------------------------------|-----------------------|------------------------|---|
| Daily Waste Generated | 217.38 | 215.78 | |
| Daily Waste Processed | 54.66 | 83.91 | 29.25 TPD increase in Daily Waste Processing |
| Gap in Processing Daily Waste | 162.72 | 131.87 | From 25% Daily Waste Processing in Feb'25 to 39% in July 2025. 14% increase in Daily Waste Processing |

ii. Legacy Waste Remediation of 27 Towns:

| Legacy Waste in March'25 In MT | Legacy Waste added April 25 to July 2025 in MT | Legacy waste Remediated April 25 to July 2025 in MT | Legacy Waste in July'25 in MT | Funds Released for Legacy waste Remediation in Rs. | Status of Tender | Timelines set for Legacy waste Remediation. |
|--------------------------------|--|---|-------------------------------|--|----------------------------|---|
| 233063.91 | 22518.73 | Nil | 255582.64 | 9.00 Crore | Under Process of Tendering | 12 -18 months |

iii. Status MRFs/Processing Facility in 27 Census Towns:

| Functional in Jan 2025 | Functional in July 2025 | Improvement between Jan to July 2025 | To be Functional by 31st Oct 2025 | To be Functional by 31st March 2026 | To be Proposed under Budget Estimate of UD Deptt, |
|------------------------|-------------------------|--------------------------------------|---|---|---|
| 10 Towns | 16 Towns | 6 Towns | 18 Towns (As Itanagar Naharlagun is expected to be functional) | 24 Towns (As 6 more MRFs are expected to be functional) | 3 Towns |

2. Used Water / Liquid Waste Management in 27 Census Towns:

The State of Arunachal Pradesh has prepared DPR for Treatment of Used Water for all 27 ULBs with a proper planning. Based on the topography & population the towns are provided with either STP (Sewerage Treatment) or FSTP (Septage Treatment).

15 Census Towns are provided with Sewage Treatment Plants (STPs) and 12 Census Towns with Fecal Sludge Treatment Plants (FSTPs).

The planning of Used Water Management has been done as under:-

| | |
|--|----------------|
| Sewer Generated in 2025 in MLD – 15 Towns | 19.89 (say 20) |
| Existing STP in MLD | 4.20 |
| Proposed STP in MLD | 17.30 |
| Existing + Proposed STP in MLD | 21.50 |

| | |
|---|------|
| Septage Generated 2025 in MLD - 12 Towns | 0.19 |
| Existing FSTP in MLD | 0.14 |
| Proposed FSTP in MLD | 0.11 |
| Existing + Proposed FSTP in MLD | 0.24 |

Sewerage Generation of 15 Census Towns is approx. 20 MLD against which Existing cum proposed STP capacity is approx. 21.50 MLD and Septage Generation of 12 Census Towns is 0.19 MLD against which existing cum proposed FSTP capacity is 0.24 MLD.

Sewerage is calculated at 108 Ltrs per Capita per day and Septage is calculated with 5 persons per household and a septic tank with cleaning once in 2 years and 250 working days per year.

With the above planning the gap of Used Water Management is expected to be addressed.

The tendering process has started, with 24 months' time for completion of work after award.

| Project STP Completed/ Under Construction | Project in Re Design/ DPR Preparation stage | Tender Awarded | Under process of award of work | Tender Floated | Under process of tendering. |
|---|---|----------------------|--|----------------|-----------------------------|
| 3 Towns– Itanagar & Pasighat completed and Tawang under construction. | 2 Towns– Naharlagun (Re Design) & Rupa (DPR Stage) | 1 town- Deomali Town | 4 Towns- Bomdila, Yingkiang, Koloriang & Changlang | 7 Towns | 10 Towns |

Item No. 14

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 606/2018
(IA No. 163/2021, IA No. 299/2024, IA No. 20/2025)

Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

Date of hearing: 13.02.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Mr. Shubham Bhalla & Ms. Ragini Sharma, Advocates for the State of Arunachal Pradesh with Mr. Vivek Pandey, Commissioner, Urban Development, State of Arunachal Pradesh
Mr. Raj Kumar, Adv. for CPCB (Through VC)

ORDER

1. In this original application, Tribunal is considering the issue of solid as well as liquid waste management as per orders of the Hon'ble Supreme Court dated 02.09.2014 in *Writ Petition No. 888/1996, Almitra H. Patel vs. Union of India & Ors.*, with regard to solid waste management and order dated 22.02.2017 in *W.P. No. 375/2012, reported in (2017) 5 SCC 326, Paryavaran Suraksha vs. Union of India*, with regard to liquid waste management (sewage).

2. Today, matter has been taken up in respect of compliance by **State of Arunachal Pradesh.**

3. We have heard Mr. Vivek Pandey, Commissioner, Urban Development, State of Arunachal Pradesh and Mr. Shubham Bhalla & Ms. Ragini Sharma, Advocates for the State of Arunachal Pradesh.

4. We have examined the report dated 10.2.2025 filed by the State of Arunachal Pradesh through Chief Engineer, Urban Development and

Housing Department. We find the report is cryptic, which merely appears to be a formality without giving attention to the earlier orders of the Tribunal to manage solid and sewage management. Unless, the State works on an executable plan and its implementation in a time-bound manner, it will continuously be violating orders of Hon'ble Supreme Court. It has been disclosed that geographical conditions and long monsoon periods are the cause of delays. After going through the report, we find following gross deficiencies;

[A] Solid Waste Management:

- I. Out of 217.38 TPD of waste generation, only 54.66 TPD is processed, thereby resulting in a gap of 162.72 TPD which is distributed in 27 towns/ULBs.
- II. There is an apparent gap in waste processing in each town. In Itanagar - Naharlagun, the gap is 71 TPD. Considering the quantities of waste generation in each ULB, integrated MRF and Composting, etc needs to be set up taking geographic setting into account. We direct that next report should clearly disclose waste generation and correspondingly processing facilities to be setup with squeezed timelines with respect to each ULB.
- III. We find that 162.72 TPD of unprocessed waste is being added as legacy waste and this quantity is be added in 27 ULBs (Referring to Annexure II and III) therefore, details of legacy waste disclosed in Table A (page 877) and Annexure IA (page 883) are not correct and should be clarified in next report. Further, we find that against the disclosure of legacy waste remediated in Itanagar and Pasighat in totality, each day, unprocessed waste of 71.0 and 7.0 TPD is leading to legacy waste. Hence, the next report should disclose legacy waste details for each ULB.
- IV) The next report should disclose details of the performance of existing MRFs and preparing RDF and Agency duly

Authorised to deliver RDF to the cement plant (page 890 and 891).

[B] Sewage management

- I) We find the status of sewage management disclosed in Tables VI A and VII to be very disheartening, as no ULB is treating sewage. Even the state capital, Itanagar-Naharlagun, lacks a sewage treatment facility.
- II) We find no proper plan to provide the required sewage treatment facilities suiting the terrain conditions. We also find skewed strategy and planning, which is evidenced by looking at 3 MLD STP at Itanagar-Naharlagun against an estimated sewage generation of 14.4 MLD and having 4 MLD STP against sewage generation of only 1.2 MLD at Pasighat. Further, the performance of 0.2 MLD STP commissioned in upstream of Yagamso river has not been disclosed, giving details of the population served and quality of treated sewage with reference to fecal coliform.
- III) The next report should disclose time bound working plan to setup centralized / de-centralised STPs with executing agencies.

[C] Ring Fence Account

We find no disclosure of utilisation of ring-fenced amount in reference to each ULB to setup required solid and sewage management facilities. This should be disclosed in the next report.

5. Let a fresh action taken report be filed by the State of Arunachal Pradesh covering the aspects noted above at least one week before the next date of hearing by way of affidavit through e-filing.
6. List the matter on 19.08.2025 for consideration of report in respect of State of Arunachal Pradesh.
7. For the State of West Bengal, the matter be listed on 18.02.2025 as per the earlier direction.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

February 13, 2025

Original Application No. 606/2018

(IA No. 163/2021, IA No. 299/2024, IA No. 20/2025)

A..

Summary Record of the Environment Monitoring Cell (EMC) meeting held under the Chairmanship of the Chief Secretary, Government of Arunachal Pradesh on 26th September 2024 at 1400 Hrs in the CS Conference Hall, 5th Floor, Block No. 02, Civil Secretariat, Itanagar.

1. The meeting of EMC on the progress of the implementation of various direction of the Honorable NGT on the matter O.A. No. 606/2018 regarding Solid Waste Management Rules 2016 was held under the Chairmanship of Shri. Manish Kumar Gupta, IAS Chief Secretary to the Government of Arunachal Pradesh on 26th September 2024 to review the Action Taken on the various directions passed by the Honorable NGT and the EMC.
2. The EMC was reconstituted on 25th Sept 2024 (copy enclosed) and the list of participants to the meeting is enclosed herewith.
3. The Member Secretary EMC made a presentation on the Directions of the Honorable NGT and the decisions/directions of the previous EMC. This was followed by a presentation by Commissioner, (UD&H/TP/ULBS) on the actions taken by the Urban Local Bodies /Town Planning and Urban Development Department as submitted in the Six-Monthly Progress Report (SMPR) to the Honorable Court.
4. The following decisions/directions are recorded for compliance by the concerned.
 - i. Concerned departments through the respective Nodal officers were requested to update the **Action Taken Tracker of the directions of previous EMCs** as per link <https://docs.google.com/spreadsheets/d/15zM15-m4u2bs9GTqIt-Ji3nKbRLhCQDs3JcUeYXMhhc/edit?usp=sharing> and submit compliance report within ten days.
 - ii. Concerned departments were also requested to update the **Tracker STP Projects – Daily Progress** through the link <https://docs.google.com/spreadsheets/d/15zM15-m4u2bs9GTqIt-Ji3nKbRLhCQDs3JcUeYXMhhc/edit?usp=sharing> and submit status update/report within ten days.
 - iii. The EMC appreciated the efforts of the department of Urban Development and Housing GoAP for timely filing of a well prepared Six-Monthly Progress report dt 30/06/2024 before the Honorable NGT avoiding any adverse remarks in the Order dated 08/08/2024.
 - iv. On the Direction No. i, of the Honorable NGT Order Dated 8-8-2024, "*To reassess and submit the factual position on the ground with respect to the quantity of legacy solid waste, methods adopted for its treatment and quantity disposed including extent of reclamation of land*"; it was brought to the notice of the EMC that legacy solid waste has been assessed for 15 Census Towns through a consultant, and assessments for the remaining 12 Census Towns are yet to be completed. The EMC asked the Reports of the 15 Census Towns to be evaluated by the Commissioner (UD, TP & ULBs) and the also subsequently conduct assessments for the remaining 12 Census Towns while following all codal formalities.



- v. On the Direction No. ii, of the Honorable NGT Order Dated 8-8-2024, "*With regard to the liquid waste, the factual position of sewage generation will be reassessed, and methods of treatment, including disposal of treated wastewater, will be furnished. The treated wastewater quality analysis report will also be furnished,*" the reports is be prepared for all 27 Census Towns.
- vi. The CE (UD) informed that due to challenges encountered in laying the sewage network in Naharlagun, the Sewage Treatment Plant (STP) may be converted into a Septage Plant, and liquid waste may be collected using trucks and tankers. The EMC asked the Commissioner (UD, TP & ULBs) and the DC Itanagar Capital Complex to revisit the project and explore the possibility of laying the sewage network.
- vii. On the Direction No. iii, of the Honorable NGT Order Dated 8-8-2024, "*Details of budget breakup with regard to utilization of ring fenced amount or other funds for the above purposes will be furnished,*", the Commissioner (UD, TP & ULBs) presented the detail proposals planned for implementation under "Ring-fenced Amount". The detailed budget breakdowns, proposals, and estimates regarding the utilization of the ring-fenced amount was asked to be placed before the EMC. Ld. CS advised that same monitoring committee may approve the projects and monitor the expenditure under Ringfenced amount created on the direction of NGT.
- viii. On obtaining Engineered landfill sites, the Commissioner (UD, TP & ULBs) pointed out the issue of scarcity of land and meager fund allotted by GOI for above purpose however he assured that efforts will be made to resolve the issues after taking up comprehensive survey.

The meeting ended with a vote of thanks to the Chair.



(Samuel Changkija) IFS
Chief Conservator of Forests (Env & CC)
Member Secretary

Summary Record of the Environment Monitoring Cell (EMC) Meeting -Review of the progress of implementation of the directions of the Hon'ble NGT, in O.A. No. 606/2018, held under the Chairmanship of the Ld. Chief Secretary, Government of Arunachal Pradesh on 27th November 2024 at 1100 Hrs. in the CS Conference Hall, 5th Floor, Block No. 02, Civil Secretariat, Itanagar Secretariat.

A meeting of the Environment Monitoring Cell (EMC) to review the progress of the implementation of various directions of the Hon'ble NGT on the matter O.A. No. 606/2018 regarding Solid Waste Management Rules 2016 was held on 27th November, 2024 at CS Conference Hall, Civil Secretariat, Itanagar under the Chairmanship of Shri. Manish Kumar Gupta, IAS, Chief Secretary to the Government of Arunachal Pradesh. The list of participants is enclosed herewith.

At the outset, the Member Secretary EMC made an introductory presentation highlighting the newly reconstituted EMC as well as the Directions of the latest order of the Hon'ble NGT and the decisions/directions of the previous EMC meeting held on 26th September 2024. This was followed by a presentation by the Commissioner (Urban Affairs) on the status of the compliance of the directions of the Hon'ble NGT and EMC meeting.

The Urban Affairs Department appraised the following compliance of the directions of the last EMC Meeting as under;

- i. On the Direction No.iv, it was brought to the notice of the EMC that, the RFP for remediation of legacy waste for 15 towns was under preparation. Also, the tender for "Consultancy firms for Appointment of consultant for study on quantification, characterization of Municipal fresh and legacy waste including GIS mapping of dumping sites" has been floated and shall be opened on 29.11.2024. A total of 1,30,544.01 MT legacy waste in 15 towns extended in 17.44 hectares of land is to be reclaimed.
- ii. On the Direction No.v, it was appraised by the Urban Affairs Department that a comprehensive survey work was conducted by appointing a consultant. Method of treatment was discussed in a high-level committee meeting and DPR approved. Additionally, FSTP/ STP is also adopted as co-treatment options and RFP is under preparation based on DPR for Used Water Treatment.
- iii. On the Direction No.vii, the Commissioner (Urba Affairs) presented the detailed proposals, budget breakdowns, and estimates regarding the utilization of funds under the "Ring-fenced Account".

After in-depth deliberations, the following decisions/directions are recorded for compliance by the concerned.

- i. Model RFP of tenders must be developed for remediation of Legacy waste in census towns and circulated to the DCs for implementation through District Urban Development Agencies (DUDAs). The respective DCs through DUDA will float the model tender and implement the project in a time bound manner.



For the implementation, agreements between DCs and implementing agencies must include robust performance guarantees to ensure accountability at all levels. In case of Itanagar and Pasighat, the respective ULBs may be opted.

**[Action: Commissioner (Urban Affairs)/
Deputy Commissioners concerned/DUDA/IMC/PMC/EEs]**

- ii. The EMC directed that preference be given to NGOs for managing and operationalizing the MRFs. Further it was also directed that each DUDA will be granted ₹50 lakhs, to be placed at the discretion of the respective DCs, for taking up necessary measures for establishing and operationalizing the solid waste management facilities, including the MRFs in the districts. All expenditures must adhere to codal formalities, and Utilization Certificates (UCs) co-signed by the concerned DCs and EEs must be submitted upon project completion.

**[Action: Commissioner (Urban Affairs)/
Deputy Commissioners concerned/DUDA/EEs]**

- iii. The EMC stressed that construction of weigh bridge may not be required in all the census towns. Subsequently, the EMC approved the construction of weighbridges in Itanagar and Pasighat only with further directions that these weighbridges must be equipped with computerized recording mechanisms, and data must be uploaded to the internet for transparency and monitoring.

**[Action: Commissioner (Urban Affairs)/
Deputy Commissioners concerned/DUDA/EEs]**

- iv. For addressing the gaps in Liquid waste management, the ULB appraised that the DPRs for the construction of Fecal Sludge Treatment Plants (FSTP) in 13 Census Towns and Sewage Treatment Plants in 14 Census Towns have been finalized. Additionally, RFP has been developed for Cluster Towns to facilitate the completion of tendering process. The EMC approved the cluster towns approach for implementation of these projects in the census towns.

[Action: Commissioner (Urban Affairs)]

- v. For the establishment of PMU, the matter was differed and a separate detailed presentation was requested.

[Action: Commissioner (Urban Affairs)]

- vi. Appropriate remediation action and methodology may be explored in collaboration with IIT Guwahati and for this a team may visit the Institute.



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Deputy Commissioners concerned/DUDA/IMC/PMC/EEs]**

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**[Action: Commissioner (Urban Affairs)/
Deputy Commissioners concerned/DUDA/EEs]**

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**[Action: Commissioner (Urban Affairs)/
Deputy Commissioners concerned/DUDA/EEs]**

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[Action: Commissioner (Urban Affairs)]

- v. For the establishment of PMU, the matter was differed and a separate detailed presentation was requested.

[Action: Commissioner (Urban Affairs)]

- vi. Appropriate remediation action and methodology may be explored in collaboration with IIT Guwahati and for this a team may visit the Institute.



[Action: Commissioner (Urban Affairs)]

- vii. The EMC recommended that the Commissioner(Urban Affairs) to hold monthly meetings with DCs to streamline the collection and reporting of waste management data with particular emphasis on addressing the inconsistencies in data related to waste generation, transportation, and processing.

**[Action: Commissioner (Urban Affairs)/
Deputy Commissioners concerned/DUDA/EEs]**

The meeting ended with a vote of thanks to the chair.



**(Samuel Changkija) IFS
Chief Conservator of Forests (Env & CC)
Member Secretary**

Summary Record of the Environment Monitoring Cell (EMC) Meeting held under the Chairmanship of the Ld. Chief Secretary, Government of Arunachal Pradesh -Review of the progress of implementation of the directions of the Hon'ble NGT, in O.A. No. 606/2018, on 25th March 2025 at 1300 Hrs. in the CS Conference Hall, 5th Floor, Block No. 02, Civil Secretariat, Itanagar Secretariat.

A meeting of the Environment Monitoring Cell (EMC) was held on 25th March, 2025 to review progress of the implementation of various directions of the Hon'ble NGT on the matter O.A. No. 606/2018 regarding Solid Waste Management Rules 2016 and compliance of the directions given in the last EMC meeting held on 27th November, 2024. The meeting was chaired by Shri. Manish Kumar Gupta, IAS, Chief Secretary to the Government of Arunachal Pradesh. The list of participants is enclosed herewith.

At the outset, the Member Secretary EMC made an introductory remark and deliberated the Directions of the latest order of the Hon'ble NGT dated 13th February, 2025. This was followed by a review of the compliance of the directions recorded in the Minutes of Meeting of the last EMC meeting held on 27th November, 2025.

A. The Ld. CS cum Chairman (EMC) expressed his concern over the slow pace of work and delay in operationalization of the MRFs and other solid waste management facilities in the State by the Implementing Departments. The Chairman directed the Commissioner (Urban Affairs) to submit a consolidated Action Taken Report of the last EMC meeting.

[Action: Commissioner (Urban Affairs)]

B. The directives from the last EMC meeting were reviewed in detail, and the following directions are recorded for compliance:

- i. Model RFP of tenders for remediation of legacy waste, was circulated to the concerned DUDAs on 11th March, 2025. The Chairman directed to complete the process and make things in order within one week. He further advised to conduct monthly review meetings by Commissioner and CS level review every two months.

[Action: Commissioner (Urban Affairs)]

- ii. The EMC observed that the status of outsourcing of NGOs for managing and operationalization of the MRFs was poor, with only Namsai, Roing, Ziro, and Tezu having functional arrangements in place. The Chairman (EMC) directed that the SoP/Utilization/operational guidelines be completed in one week's time and Rs. 50 lakhs be granted to the concerned DUDAs immediately.

[Action: Commissioner (Urban Affairs)]

- iii. Regarding the installation of weigh bridge in Itanagar and Pasighat, it was appraised that weighbridge for Itanagar has been approved and funds released and that of Pasighat has been completed.

- iv. Regarding the gaps in Liquid Waste Management, status on the construction of FSTP in 13 census towns and STP in 14 census towns in cluster basis was deliberated. It was appraised by the IMC that these projects are awaiting Technical Sanctions from the UDD. The EMC advised the ULB to follow up and communicate with the concerned and obtain necessary sanction and complete work. Wherever cluster approach is not feasible, the implementing agency was advised to adopt District wise approach.

**[Action: Commissioner (UDD/ULB/TP)/
Deputy Commissioners concerned]**

- v. For establishment of the PMU, Commissioner Urban Affairs appraised the EMC that a separate file will be moved.
- vi. The Environment Monitoring Committee (EMC) also asked for an update on the action taken regarding directions in the previous meeting for exploring appropriate measures or methodology by collaborating with IIT Guwahati by visiting the institute. It was observed that the concerned had not visited nor communicated with the institute. The Chairman advised to expedite action and submit a report.

[Action: Commissioner (Urban Affairs)]

- vii. Regarding the monthly meeting to be held by Commissioner (Urban Affairs) with the DCs. It was observed that no formal meetings were conducted. The EMC recommended that the Commissioner of Urban Development Department (UDD) to hold monthly meetings with DCs formally by circulating meeting notices and minutes to be drawn for each meeting.

[Action: Commissioner (Urban Affairs)]

C. After the deliberations, proposals submitted under Ring Fenced account were discussed:

i. The IMC was advised to revise the estimate and take up those items of works that are obligatory and included in the MoU. In principle, only the strengthening of the existing road, borewell, security gate with boundary wall on highway side have been approved. Further the IMC was advised to furnish a copy of the MoU in place and highlight the obligatory components of the project along with a revised estimate and complete the work within one month.

[Action: Commissioner (IMC)]

ii. Regarding solid waste collection and transportation, the Chairman commended the IMC for its recent efforts in addressing gaps in waste collection, transportation and segregation. It was advised that IMC consider outsourcing waste collection to NGOs or professional agencies. A draft tender

1079

should be prepared and submitted. Additionally, it was informed that the Government may be approached for viability gap funding if required.

[Action: Commissioner (IMC)]

The meeting ended with a vote of thanks to the Chair.



**(Samuel Changkija) IFS
Chief Conservator of Forests (Env & CC)
Member Secretary**

File No.UDH-12011(20)/1/2023
GOVERNMENT OF ARUNACHAL PRADESH
DEPARTMENT OF URBAN AFFAIRS
CIVIL SECRETARIAT, ITANAGAR

Dated, Itanagar the 11th April'2025.

MINUTES

In pursuance of direction in the last Environmental Committee Meeting (EMC) dated. 25th March' 2025, a “**coordination cum review meeting**” was held under the Chairmanship of the Commissioner (Urban Affairs) with all Deputy Commissioners (DCs) and other stakeholders on 10th April'2025 through video conference at 11.00 am in the Conference hall of the Commissioner (Urban Affairs), AP Secretariat, Itanagar.

At the outset, the Commissioner (Urban Affairs) informed that a purposeful decision was taken in the last EMC meeting to decentralize the waste management by delegating powers and functions/responsibilities to DUDAs headed by Deputy Commissioners. It was followed by a power point presentation highlighting the directions in latest NGT Order dated 13.02.2025 and current status of solid and liquid waste management in the towns of the state.

After threadbare deliberations, the following decisions were arrived at for necessary actions and compliance by all concerned :

1. **₹ 50.00 Lakhs** shall be transferred to the Deputy Commissioners for towns where MRFs (13 nos) have been completed to make them 100% operational (namely Anini, Basar, Daporijo, Longding, Ziro, Namsai, Pangin, Tezu, Seppa, Hawaii, Koloriang, Khonsa & Aalo) whereas **₹ 25.00 Lakhs** to such 11 nos of towns where MRFs are in various stages of construction (namely Bomdila, Sagalee, Miao, Deomali, Tawang, Roing, Dirang, Yingkiang, Changlang, Doimukh and Ruksin).
 - i) The grant shall be utilized for **remediation of legacy waste on priority** including other associated works with the main objective being **operationalization of MRFs**. (Standard Operating Procedures including scope of eligible components shall be shared shortly)
 - ii) Tender process for Legacy Waste Remediation to be completed within 2 months. (Model RFP was circulated to all the EEs on 11th March'2025).
 - iii) Apart from the suggested remediation methodology (to be circulated on receipt of Phase-II study Report from Consultant), DUDAs may opt for alternative & innovative technologies.
 - iv) In lieu of above, outsourcing/PPP mode/NGO participation may also be explored to supplement the cost of remediation work.
2. Sincere efforts to be made to **outsource “end to end Solid Waste Management”** at the earliest to strengthen circular economy and **50% treatment/processing** of the total SW generation of towns should be achieved **by June'2025**.
3. District Administration to actively facilitate in making available suitable land for MRFs. In case of non-availability, renting of private premises may also be explored for MRFs.
4. CE(UD) to propose **₹ 30.00 Lakhs** for 3 Phase External Electrification for MRF at Tezu in the next EMC meeting.
5. Funds shall be placed at the disposal of DC-cum-Chairman, DUDAs for tender & execution of **20 Nos of STPs/FSTPs projects** in various towns (namely Aalo, Seppa, Tezu, Namsai,

1081

Daporijo, Roing, Palin, Khonsa, Bomdila, Jairampur, Deomali, Yingkiong, Changlang, Miao, Basar, Longding, Dirang, Dumporijo, Boleng & Koloriang).

- i) Tender process for STPs/FSTPs to be completed within 1 (one) month by DUDAs.
 - ii) All disputes related to land initially designated for STPs/FSTPs to be sorted out immediately to avoid cost & time over-run.
6. In the upcoming **State Swachhata Awards**, the evaluation criteria shall be based on additional parameters as given under :
- a. - Implementation of STP/FSTP projects
 - b. - Operationalization status of MRFs
 - c. - Legacy waste remediation
 - d. - User fee and penalty services as per byelaws
 - e. - Outsourcing to NGO/Specialized agency etc.
7. All necessary actions including imposition of user charges as notified in the Waste Management Bye-Laws, GoAP to be implemented in true letter & spirit.
8. Director, ULBs to create a **coordination cell** with hierarchical reporting order comprising Director (ULBs), Secretary (UA) and Commissioner (UA) for timely disposal of queries/complaints received from DUDAs in respect of aforementioned works including other NGT matters. (Contact Nos of members of the Cell to be made available to all concerned).

Sd/-

(Vivek Pandey)IAS

Commissioner(Urban Affairs)

Govt. of Arunachal Pradesh, Itanagar

Memo No.UDH-12011(20)/2/2023

/t 94-206

Dated, Itanagar the 14 the April'2025.

Copy for information to:-

1. Under Secretary to the Chief Secretary, Govt. of AP, Itanagar.
2. PS to the Commissioner (Urban Affairs), Govt. of AP, Itanagar.
3. SPA to the Secretary (Urban Affairs), Govt. of AP, Itanagar.
4. The CCF (Env & CC), Department of Environment, Forest and Climate Change, Govt. of AP, Itanagar.
5. The Member Secretary, Arunachal Pradesh State Pollution Control Board (APSPCB), Naharlagun.
6. PS to the Chief Engineer, Urban Development, Govt. of AP, Itanagar.
7. All Deputy Commissioners, Govt. AP, Itanagar
8. The Director, Urban Local Bodies, Govt. of AP, Itanagar
9. The Commissioner, Itanagar Municipal Corporation (IMC), Govt. of AP, Itanagar.
10. The MEO, Pasighat Municipal Council, Pasighat.
11. The CEO, Itanagar Smart City Development Corporation Ltd., Itanagar.
12. The CEO, Pasighat Smart City Development Corporation Ltd., Pasighat.
13. All Executive Engineers, Urban Development, Govt. of AP, Itanagar.
14. Office copy.

Digitally signed by

Tamune Miso

Joint Secretary (Urban Affairs)

Govt. of Arunachal Pradesh, Itanagar

Date: 15-04-2025 17:18:08

File No.UDH-12011(20)/1/2023
GOVERNMENT OF ARUNACHAL PRADESH
DEPARTMENT OF URBAN AFFAIRS
ITANAGAR – 791 111

1082

Dated, Itanagar the 16th May'2025.

MINUTES

A review meeting was held under the chairmanship of the Secretary (Urban Affairs) with Director, Urban local Bodies (DULBs), Commissioner(IMC), representative from ISCDCL, SW-cum-Nodal Officer(UD) and all the Executive Engineers, UD on 14th May'2025 through video conference at 11.00 am in the O/o the Chief Engineer (UD). (List of participants appended at **Annexure-II**)

The meeting commenced with opening remarks by the Secretary (Urban Affairs) outlining the objectives and expectations, followed by a comprehensive presentation covering all aspects of solid and liquid waste management in the state's urban towns.

After detailed deliberations, key action points were identified for immediate priority implementation by all concerned:

Solid Waste Management:

1. Funds for construction of MRFs and related infrastructure have been sanctioned over the years from various sources [BE, SASCI, SBM (DULBs), Ring-Fenced Account, etc.], and significant improvements have been made in the strength of manpower and processing equipment. It is noted that only the Ziro MRF (with 80% processing efficiency) is currently operational out of 25 towns [14 completed (including Pasighat) and 11 under progress].
2. In 27 Census towns, the gap between solid waste generation (217.38 TPD) and processing (55.18 TPD) remains significantly high at 162.20 TPD and has shown minimal improvement in recent months. To address this, time-bound processing targets have been assigned to each town (refer **Annexure-I**).
3. DULBs, in consultation with CE (UD), Municipal Bodies, EEs (UD), and DUDAs, shall plan the procurement of processing machinery under SBM 2.0. Priority shall be given to essential equipment such as baling machines, trommels, conveyors, incinerators, and composting units. Composting machines may be installed at vegetable markets through outsourcing to women SHGs, NGOs, etc.
4. Deputy Commissioners shall be closely engaged to identify suitable land for MRFs, ensuring optimal locations to minimize costs on approach roads, external service connections, and protection works.
5. The cost estimates for proposed MRFs at Boleng, Rupa, and Jairampur under the Ring-Fenced Amount were found to be disproportionately high, with the MRF building comprising only ~30% of the total cost. The Secretary(UA) directed a review of these estimates by the concerned EEs. EE, Bomdila informed the original proposed site has been changed and that costs for the approach road and electrification at Rupa MRF would be met through convergence with other funding sources.
6. The ongoing infrastructural works at the Waste to charcoal plant at Chimpu including the electrification works to be completed by June'2025.
7. The MEO, PMC to initiate action in consultation with DC, Pasighat & PSCDCL for immediate handing over and functionalization of the completed MRF at Pasighat.
8. Solid Waste Management to be outsourced or carried out in PPP mode.
9. Solid waste generation is population-based and measured per capita. Primary processing occurs at the source via recyclers, scrap dealers, or through composting of food and vegetable

1083

waste. Secondary processing is carried out at MRFs or dumpsites for the remaining waste. Accordingly, instructions on revised data (to be filled in portal) will be issued by next week.

10. Updated information is to be provided for assessing primary solid waste processing, including:
 - (a) Quantity processed or transported by formal and informal sectors (e.g., scrap dealers, rag pickers).
 - (b) Quantity of food and vegetable waste collected for piggery or livestock feed.
 - (c) Quantity of home or natural composting.
11. All DUDAs shall notify and implement the following orders immediately and submit a compliance report:
 - (a) Ban on the collection of wet waste by sanitation vehicles until MRFs are fully operational.
 - (b) Implementation of user fees for garbage collection.

Legacy Waste :

12. The CEO, PSCDCL to update data related to legacy waste remediation (details of end product, disposal method/destination, vendor engaged etc).
13. The ongoing legacy waste remediation at Aalo shall be detailed in terms of quantities completed/to be completed, along with information on end products and land reclaimed/to be reclaimed. The work is to be completed by June 2025.
14. Study report of GTRE Green Pvt. Ltd. on legacy waste, wherever applicable, may be referred to for planning/estimation/carrying out remediation works.
15. ISCDCL was requested to provide a detailed explanation of the bioremediation process for dumping sites within the Itanagar Capital Region (ICR) by next week.

Liquid Waste Management:

16. Quantity of Septage treatment at FSTP plant, Chimpu to be enhanced. It was felt necessary to explore for increasing the length of suction pipe of FSTP vehicles in order to provide access to households falling in congested areas. Ways & means to be employed for immediate functionalization of STP at Naharlagun.
17. The coverage/connectivity of the Yagamso STP (ISCDCL) to be increased.
18. In continuation of the meeting chaired by Commissioner (UA) on 11th April 2025, the Tender/e-tender for setting up STPs/FSTPs in 20 towns to be completed by 15th June 2025.

Miscellaneous :

19. The monthly reports on the "udswm portal" (currently covering 35 towns) will be upgraded with additional features to support comprehensive database creation. Meanwhile, required data as per Paras 10(a to c) and 11(a to b) will be collected from all towns/DUDAs via a Google Sheet to be shared shortly.
20. In view of the additional amounts given recently under the Ring Fenced Account (NGT), a status report of the MRFs is to be submitted by all concerned by next week.
21. All the stakeholder departments are to submit regular monthly progress reports for proper monitoring and course corrections.
22. While the attendance of most of the officers during the VC is appreciated, absenteeism would be viewed seriously in future meetings.

While concluding the meeting, the Secretary (Urban Affairs), directed all the EEs and other stakeholders to reconcile the figures/data uploaded in the portal and to achieve the given Action Plan/Targets within scheduled time. While the district administration should be involved in resolving local issues, any intervention required at the state level should be immediately brought to the notice of the undersigned.

1084

Sd/-

Nyali Ete, IAS
Secretary (Urban Affairs)
Govt. of Arunachal Pradesh,
Itanagar

Memo No.UDH-12011(20)/2/2023

Dated, Itanagar the ___the May'2025.

Copy for information to:-

1. Under Secretary to the Chief Secretary, Govt. Of AP, Itanagar.
2. The Commissioner (Urban Affairs), Govt. Of AP, Itanagar.
3. The Secretary (Urban Affairs), Govt. Of AP, Itanagar.
4. The CCF (Env & CC), Deptt. Of Environment, Forest & Climate Change, Itanagar.
5. The Member Secretary, APSPCB, Naharlagun.
6. The Chief Engineer, UD&H, Govt. of AP, Itanagar.
7. The Chief Engineer, Power (Western Zone). Govt. of AP, Itanagar.
8. The DC cum Chairman, DUDAs, Govt. of Arunachal Pradesh.
9. The Director (ULBs)/IMC/ PMC/ ISCDCL/ PSCDCL, Govt. of AP, Itanagar.
10. All Executive Engineers, UD, Govt. of AP, Itanagar.
11. Office copy.

Digitally signed by

John Surendra (Urban Affairs)

Date: 10-05-2025 16:40:28

Itanagar

| Action Plan for Increasing Processing/Reducing SWM Gap in Towns of Arunachal Pradesh | | | | | | | | | |
|--|------------------------------|--|-----------------|---------------------------|----------------|-----------------------|-----------|------------|-----------|
| Sl. No | Name of Towns (udswm-Portal) | SWM Parameters (TPD) [Current Status As on 31/03/2025] | | | | Target for Processing | | | |
| | | Waste Generation | Waste Processed | Present Gap in Processing | Processing (%) | 31-05-2025 | | 30-06-2025 | |
| | | | | | | Target (%) | Qty (TPD) | Target (%) | Qty (TPD) |
| 1 | Ziro | 10 | 8 | 2 | 80 | 90 | 9 | 100 | 10 |
| 2 | Namsai | 7.6 | 3.56 | 4.04 | 46.8 | 80 | 6.1 | 100 | 7.6 |
| 3 | Tezu | 5 | 0.15 | 4.85 | 3 | 80 | 4 | 100 | 5 |
| 4 | Basar | 5 | 1.5 | 3.5 | 30 | 70 | 3.5 | 90 | 4.5 |
| 5 | Hawai | 3.1 | 1.2 | 1.9 | 38.7 | 70 | 2.2 | 90 | 2.79 |
| 6 | Anini | 1.13 | 0.04 | 1.09 | 3.5 | 70 | 0.8 | 90 | 1.02 |
| 7 | Longding | 3.33 | 1.3 | 2.03 | 39 | 60 | 2 | 80 | 2.66 |
| 8 | Khonsa | 5 | 1.25 | 3.75 | 25 | 50 | 2.5 | 70 | 3.5 |
| 9 | Pangin | 1 | 0.1 | 0.9 | 10 | 50 | 0.5 | 70 | 0.7 |
| 10 | Aalo | 8.2 | 1.5 | 6.7 | 18.3 | 50 | 4.1 | 70 | 5.74 |
| 11 | Daporijo | 8 | 4.5 | 3.5 | 56.3 | 50 | 4 | 70 | 5.6 |
| 12 | Seppa | 7.23 | 1.2 | 6.03 | 16.6 | 40 | 2.9 | 60 | 4.34 |
| 13 | Koloriang | 4 | 0.13 | 3.87 | 3.3 | 40 | 1.6 | 60 | 2.4 |
| 14 | Bomdila | 7 | 3.5 | 3.5 | 50 | 50 | 3.5 | 70 | 4.9 |
| 15 | Sagalee | 0.99 | 0.05 | 0.94 | 5.1 | 40 | 0.4 | 60 | 0.59 |
| 16 | Miao | 3 | 0.25 | 2.75 | 8.3 | 40 | 1.2 | 60 | 1.8 |
| 17 | Deomali | 2.5 | 0.5 | 2 | 20 | 40 | 1 | 60 | 1.5 |
| 18 | Tawang | 9 | 1.08 | 7.92 | 12 | 40 | 3.6 | 60 | 5.4 |
| 19 | Roing | 6 | 1 | 5 | 16.7 | 40 | 2.4 | 60 | 3.6 |
| 20 | Dirang | 3 | 0.13 | 2.87 | 4.3 | 40 | 1.2 | 60 | 1.8 |
| 21 | Yingkiong | 4.1 | 0.8 | 3.3 | 19.5 | 40 | 1.6 | 60 | 2.46 |
| 22 | Changlang | 6 | 0.09 | 5.91 | 1.5 | 40 | 2.4 | 60 | 3.6 |
| 23 | Doimukh | 1.5 | 0 | 1.5 | 0 | 20 | 0.3 | 30 | 0.45 |
| 24 | Ruksin | 0 | 0 | 0 | 0 | 20 | 0 | 30 | 0 |
| 25 | Pasighat | 14 | 7 | 7 | 50 | 70 | 9.8 | 90 | 12.6 |
| 26 | Itanagar | 87 | 16 | 71 | 18.4 | 50 | 43.5 | 70 | 60.9 |
| 27 | Naharlagun | | | | | | | | |
| 28 | Boleng | 2 | 0 | 2 | 0 | 20 | 0.4 | 30 | 0.6 |
| 29 | Rupa | 1 | 0.3 | 0.7 | 30 | 20 | 0.2 | 30 | 0.3 |
| 30 | Jairampur | 4.2 | 0.15 | 4.05 | 3.6 | 20 | 0.8 | 30 | 1.26 |
| 31 | Dumporijo | 4 | 0.5 | 3.5 | 12.5 | 20 | 0.8 | 30 | 1.2 |
| 32 | Kimin | 1.5 | 0 | 1.5 | 0 | 20 | 0.3 | 30 | 0.45 |
| 33 | Mariyang | 1.21 | 0.6 | 0.61 | 49.6 | 20 | 0.2 | 30 | 0.36 |
| 34 | Palin | 1.5 | 0.02 | 1.48 | 1.3 | 20 | 0.3 | 30 | 0.45 |
| 35 | Yupia | 1.5 | 0 | 1.5 | 0 | 20 | 0.3 | 30 | 0.45 |
| | Total | 229.59 | 56.4 | 173.19 | 19.8 | 43.82 | 117.45 | 62.65 | 160.53 |

Annexure-II**Attendance sheet of Review meeting in the matter of Hon'ble NGT OA No. 606/2018 National Green Tribunal (NGT) in handling and management of Liquid and solid waste treatment in the State dated 14.05.2025**

| SI No | Name of Districts | Name of Divisions | Name of Executive Engineers | Attendance |
|-------|---------------------|-------------------|-----------------------------|------------|
| 1 | West Siang | Aalo | Er. Hali Welly | Present |
| 2 | Dibang Valley | Anini | Er. Olom Apang | Present |
| 3 | Lepa Rada | Basar | Er. Nabam kai | Present |
| 4 | Siang | Boleng | Er. Taban Tabing | Present |
| 5 | West Kameng | Bomdila | Er. D.K. Thungon | Present |
| 6 | Changlang | Changlang | Er. Nich Jacob | Present |
| 7 | Changlang | Jairampur | Er. George Joseph | Present |
| 8 | Upper Subansiri | Daporijo | Er. S. C. Maru | Present |
| 9 | Anjaw | Hawai | Er. P. K. Thungon | Present |
| 10 | Papum Pare | Yupia | Er. Teri Taniya | Present |
| 11 | Tirap | Khonsa | Er. Leinwang Hosai | Present |
| 12 | Kurung Kumey | Koloriang | Er. Riya Powak | Present |
| 13 | Pakke Kessang | Lemmi | Er. Tao Tadap | Present |
| 14 | Lower Siang | Likabali | Er. Tassar Taro | Present |
| 15 | Longding | Longding | Er. Kak Nabam | Present |
| 16 | Namsai | Namsai | Er. Mosum Sema | Present |
| 17 | KraDaadi | Palin | Er. Pate Ponung | Present |
| 18 | East Siang | Pasighat | Er. Sophia Lego | Present |
| 19 | Kamle | Raga | Er. Tarh Hachey | Present |
| 20 | Lower Dibang Valley | Roing | Er. Talen Taki | Present |
| 21 | East Kameng | Seppa | Er. HillangTaju | Present |
| 22 | Shi Yomi | Tato | Er. Dolang Kame | Present |
| 23 | Tawang | Tawang | Er. Phurpa Lamu | Present |
| 24 | Lohit | Tezu | Er. Bapenlu Kri | Present |
| 25 | Keyi Panyor | Yachuli | Er. Tai Kalley | Present |
| 26 | Upper Siang | Yingkiong | Er. Ramu Welly | Present |
| 27 | Lower Subabsiri | Ziro | Er. Tai Sangkio | Present |
| 28 | IMC | | | Present |
| 29 | ISCDCL | | | Present |
| 30 | PMC | | | Present |
| 31 | PSCDCL | | | Absent |

1087

Summary Record of the Environment Monitoring Cell (EMC) Meeting held under the Chairmanship of the Ld. Chief Secretary, Government of Arunachal Pradesh -Review of the progress of implementation of the directions of the Hon'ble NGT, in O.A. No. 606/2018, on 10th 2025 at 1000 Hrs. in the CS Conference Hall, 5th Floor, Block No. 02, Civil Secretariat, Itanagar Secretariat.

A meeting of the Environment Monitoring Cell (EMC) was held on **10th June 2025** to review progress of the implementation of various directions of the Hon'ble NGT on the matter O.A. No. 606/2018 regarding Solid Waste Management Rules 2016 and compliance of the directions given in the last EMC meeting held on 25th March 2025. The meeting was chaired by Shri. Manish Kumar Gupta, IAS, Chief Secretary to the Government of Arunachal Pradesh. The list of participants is enclosed herewith.

At the outset, the Member Secretary EMC made an introductory remark and introduced the agenda for the day. This was followed by a review of the compliance of the directions of the last EMC meeting and discussion on the directions of the Hon'ble Court.

The following directions are recorded for compliance:

1. The EMC expressed concern over the poor performance in respect of the operationalization of waste processing facilities, including MRFs and STP in Pasighat. DC Pasighat was asked to be proactive and expedite the pending work.

[Action: Deputy Commissioner Pasighat]

2. It was observed that only two RFP tenders have been uploaded despite Technical Sanction issued for 20 towns. All concerned must expedite the process and ensure that the tenders for the remaining 18 towns are floated by **30th June 2025**. Technical Sanction and uploading of the Model RFP for the balance 7 township must be completed by **15th July 2025**.

[Action: Dir ULB/Deputy Commissioners concerned]

3. The PMU staff to be deployed in the field within the month of June 2025. Recruitment of the Project Associate must be done expeditiously by conducting online interviews to test their proficiency before hiring.

[Action: CE UD //c PMU]

4. All the Executive Engineers, MS of DUDAs of the districts must be sent to IIT Guwahati for a comprehensive 2-Day training on appropriate waste processing, disposal and remediation technology within **1st week of July 2025**. All the EEs will go with the detail of waste of their district so that IIT Guwahati can come up with tailor made recommendations for each DUDA after brainstorming.

[Action: CE UD / All DUDA]

5. The Status of Waste to Charcoal was discussed and the Power Department

was requested to review the progress of the project involving the provision of a dedicated 11 KV line and Installation of a 630 KVA transformer and ensure completion by **31st July 2025** for inauguration of the project on **15th August 2025**.

[Action: Commissioner (IMC) / Secretary (Power)]

6. The representatives from the 7Hills Nexgram were directed to attend future meetings for updates and coordination. The Commissioner IMC is requested to submit report on the status of all the old installed machineries in Chimpu which was taken over by the Smart City.

[Action: Commissioner (IMC)]

7. The Joint Commissioner (IMC) was advised to conduct regular site monitoring and hold weekly on-site meetings with the 7 Hills Nexgram to review progress of the facility in Chimpu. Further, the EMC directed that progress/review reports must be submitted to the Commissioner (UA) and Director (ULB) on a weekly basis.

[Action: Joint Commissioner (IMC)]

8. The SWM plant at Pasighat must be transferred to PMC by **30th June 2025** and PMC should issue the comprehensive tender by **31st July 2025**. The tender should be comprehensive including door-to-door collection, service charges, transportation, processing and disposal etc. The comprehensive tender for IMC must also be floated by **20th June 2025**.

[Action: DC Pasighat/MEO (PMC)]

9. For Used Water Management projects (UWM), the EMC suggested review meetings with concerned DCs as only 2 tendering processes were completed. The Commissioner (UA) was requested to visit and review STP Pasighat and The FSTPs at Namsai, Chowkham, may also be visited to see to find the ways to ensure its optimum utilisation. The possibility of functional capacity enhancement of the existing FSTP at Chimpu and further Capacity expansion for Chimpu must be explored by the IMC.

[Action: Commissioner: Urban Affairs/Commissioner IMC]

10. Tender for establishment of all the STPs must include the clause for Operation & Maintenance for 5 years by the Agency. In cases where tender is completed, the O&M clause may be included as an addendum.

[Action: Director ULB]

11. The reported gap of processing of Liquid Waste of 14.4 MLD by STP in Itanagar-Naharlagun needs to be relooked. A proper study must be made by the PMU with respect to the various types of waste and recommend the best possible and comprehensive disposal/processing method/plan in consultation

with IIT Guwahati.

[Action:Director ULB / PMU]

12. On Solid Waste Management the EMC is of the opinion that, while submitting status Report/Affidavit, the detail of projects in pipeline (number and capacity) which are likely to be commissioned in the current Financial Year must also be mentioned. Details like MoU done, MRF plants established, Waste to charcoal projects can also be reflected in the Affidavit to convey the efforts being taken up by the state.

[Action: Commissioner (Urban Affairs)]

13. On the apparent gap in the waste processing, the detail of waste generation and corresponding processing facility to be set up with squeezed timeline in respect of the two ULBs must be prepared and reflected in the Affidavit.

[Action: Commissioner (Urban Affairs)]

14. PMU is advised to reassess the legacy waste of each town as on today which include the reported legacy waste and the accumulated gap thereafter and report the status. A structured tender process of its disposal may also be suggested.

[Action: CE UD /PMU]

15. The RDF production is currently limited to Itanagar and Pasighat (legacy waste sites), while plastic and metal from MRFs are sent to recycling centers and organic waste is diverted to piggery or other beneficial uses. This detail and the earlier details of association with Dalmia Cement can also be prepared and included in the Affidavit.

[Action: CE UD]

16. The EMC requested the Commissioner (UA) to submit the action point to prepare draft NGT Affidavit to Member Secretary EMC by **30th June 2025** for proper discussion and finalization as the same may have to be signed by the Ld. Chief Secretary for submission by **1st August 2025**.

[Action: Commissioner (Urban Affairs)/ Member Secretary EMC]

The meeting ended with a vote of thanks to the Chair.

**(Samuel Changkija) IFS
Chief Conservator of Forests (Env & CC) &
Member Secretary (EMC)**

File No.UDH-12011(20)/1/2023
GOVERNMENT OF ARUNACHAL PRADESH
DEPARTMENT OF URBAN AFFAIRS
ITANAGAR – 791 111

Dated, Itanagar, the 7th July'2025

MINUTES

A meeting was held on 30th June, 2025 to review progress of the implementation of various directions of the Hon'ble NGT on the matter O.A. No. 606/2018 regarding Solid & Liquid Waste Management and compliance of the directions given in various meetings held. The meeting was chaired by the Commissioner (Urban Affairs), Government of Arunachal Pradesh. The list of participants is enclosed herewith as Annexure -I

At the outset, the Commissioner Urban Affairs, made an introductory remark and introduced the agenda for the day. This was followed by progress review of DUDAs.

The following were discussed & directions recorded for compliance:

1. All DUDAs to ensure floating of tenders for legacy waste remediation within next 15 days i.e latest by 15th July 2025. Further, any tender with regard to Solid Waste & Liquid Waste be completed within July, 2025.
[Action: Deputy Commissioners / Executive Engineers, DUDA]
2. Pasighat Municipal Council (PMC) to ensure operationalization of Solid Waste Management facilities latest by 30th July, 2025.
[Action: Deputy Commissioner East Siang / PMC]
3. Project Management Unit (PMU), NGT to circulate the toolkit of Legacy Waste Management (SBM 2.0) to all Executive Engineers, DUDAs.
[Action: PMU, NGT]
4. GTRE, who were engaged for quantification and characterization of legacy waste to submit the town specific approach and methodology for legacy waste remediation immediately. For remaining towns where study has been conducted, concerned DUDA may adopt appropriate legacy waste remediation method by issuing RFP.
[Action: Chief Engineer, UD]
5. Chief Engineer Urban Development to circulate the report of GTRE to all DUDAs. Respective DUDAs to recheck and counter verify the GTRE report with regard to the fresh waste generated and legacy waste. Further, DUDAs to update the final figures as acceptable/agreed by them on the UD portal.
[Action: Chief Engineer, UD/ Executive Engineers]
6. All DUDAs to ensure that respective MRFs and Solid Waste Processing machinery are fully functional and treatment of Solid Waste is as per MSW Rules, 2016.
[Action: Deputy Commissioner/ Executive Engineers]

1091

7. As many DUDAs raised the concern of non-availability of power supply/connection at MRF facility causing delay in operationalizing of MRF. The Commissioner [Urban Affairs] decided to communicate with Commissioner, Power highlighting the issue related to power connection at MRF sites at various districts. Chief Engineer [Urban Development] was asked to submit the list of town where power supply is not available at MRF sites.
**[Action: Commissioner, UA/
Chief Engineer, UD]**
8. Commissioner, Urban Affairs directed all the DCs to identify a suitable site having power and sufficient space to process the current solid waste near the town especially where MRF facility is not available or not functional or away from town not having approach road or power etc.
[Action: All Deputy Commissioners]
9. Commissioner, Urban Affairs directed that a WhatsApp group exclusively for Solid and Liquid waste with Deputy Commissioners and Executive Engineer [UD] as members be created for ease of communication and follow up.
[Action: Chief Engineer, UD]
10. Deputy Commissioner, Lower Subansiri District and Director [Urban Local Bodies] to immediately have a meeting to sort out the issue related to change of land for construction of STP at Ziro immediately.
**[Action: Deputy Commissioner, Lower Subansiri
and Director, Urban Local Bodies]**
11. Chief Engineer [Urban Development] to ensure Technical Sanction of remaining Used Water Projects under SBM 2.0 is accorded at the earliest.
[Action: Chief Engineer, UD]

The meeting ended with a vote of thanks from the Chair.

**Sd/-
Vivek Pandey, IAS
Commissioner (Urban Affairs)**

Memo No.UDH-12011(20)/1/2023

Dated Itanagar, the ___ July '2025.

Copy for information to:-

1. The PS to Commissioner (Urban Affairs), Govt. of AP, Itanagar.
2. The Secretary (Urban Affairs), Govt. of AP, Itanagar.
3. The DC cum Chairman, DUDAs, Govt. of Arunachal Pradesh.
4. The Director (ULBs), Govt. of AP, Itanagar.
5. The Commissioner, Itanagar Municipal Corporation, Itanagar.
6. The MEO, Pasighat Municipal Council, Pasighat
7. All Executive Engineers, UD, Govt. of AP, Itanagar.
8. Office copy.

Digitally signed by
Taring Darang
Date: 08-07-2025
22:30:29

Chief Engineer [UD]

File No. UDH-12011(20)/2/2023 (Comp No 104890)
 Govt. Of Arunachal Pradesh
 Department of Urban Affairs
 Itanagar 791111

Dated: 03rd August 2025

MINUTES

Summary Record of meeting held under the Chairpersonship of Ld. Chief Secretary, Government of Arunachal Pradesh to review and discuss the progress of Solid and Liquid Waste Management Works in the state for the upcoming Hon'ble NGT hearing scheduled on 19.08.2025 in the O.A No-606/2018 on 29.07.2025 at 1100 Hrs in the Chief Secretary Conference Hall, 5th Floor Block No-02, Civil Secretariat, Itanagar.

Under the Chairmanship of Ld. Chief Secretary, Government of Arunachal Pradesh a meeting was held on 29.07.2025 to review and discuss the progress of Solid and Liquid Waste Management Works in the State of Arunachal Pradesh for the upcoming Hon'ble NGT hearing scheduled on 19.08.2025

The meeting was attended by various senior officials of Government of Arunachal Pradesh and Deputy Commissioners of all the districts, Government of Arunachal Pradesh. (List of physical participants is enclosed herewith)

At the outset Commissioner, Urban Affairs, Government of Arunachal Pradesh welcomed the Ld. Chief Secretary, Government of Arunachal Pradesh and other Officials and made introductory remarks and introduced the agenda of the meeting.

This was followed by the review of Solid and Liquid Waste Management Works in Arunachal Pradesh i.e.

1. Operationalization of existing MRFs;
2. Legacy Waste Remediation;
3. Solid Waste Management;
4. Used/Liquid Waste Management; and
5. Progress of ongoing works under Solid and Liquid Waste Management

The Chair was appraised about the progress of Solid Waste Management in the 27 Census towns which is as under-

| Particulars | Feb 2025 In TPD | July 2025 In TPD | Improvement between Feb to July 2025 |
|-------------------------------|--------------------|---------------------|---|
| Daily Waste Generated | 217.38 | 215.78 | |
| Daily Waste Processed | 54.66 | 83.91 | 29.25 TPD increase in Daily Waste Processing |
| Gap in Processing Daily Waste | 162.72 | 131.87 | From 25 % Daily Waste Processing in Feb 25 to 39% in July 2025. 14 % increase in Daily Waste Processing |

Yan

The Chair expressed satisfaction over the increase in processing of MSW, and asked for further improvement in the performance of the waste processing / MRFs and to reduce the Waste processing gap.

The Chair was appraised that as in July 2025, 16 MRFs are functional (out of these 16 MRFs, 4 MRFs await Electrical Connection and are being operated manually and one MRF awaits Machinery which is also being operated manually) and 6 towns MRF along with Itanagar-Naharlagun W2C Plant will be functional latest by March 2026 and 3 remaining towns MRF will be taken up under Budget Estimated of the Urban Affairs Department.

The issue of estimation of MSW generation was also discussed. It was observed that some districts are providing information on the basis of Normative calculation (Population x Waste Per Capita per day), while some are providing information on the basis of average trips (per day average trips x estimated volume). It was opined that both these methodologies are not giving correct estimation of MSW generation and therefore it was decided that Weigh Bridge should be installed in all MRF to get the correct figures.

Regarding, Legacy Waste Remediation the Chair was informed that funds to respective Deputy Commissioners' stands released for the same and the Deputy Commissioners have been entrusted with full powers to ensure the remediation be it by floating Legacy Waste Tenders/ by treating Legacy in MRF/ any other scientific ways in accordance with latest MSW guidelines for Legacy Waste Remediation.

The Chair directed the UD Department to formulate appropriate cost effective SOP for remediation of Legacy Waste for the guidance of Deputy Commissioners as negligible progress regarding the same was made in last 6 months.

With regard to Liquid Waste / Used Water Management the Chair was appraised that a proper planning (keeping in view the topography & Population) for the 27 Census towns of Arunachal Pradesh has been done under SBM 2.0 wherein Sewerage System has been provided to 14 Towns and Septage System to 13 Towns.

| | |
|--|----------------|
| Sewer Generated in 2025 in MLD – 14 Towns | 22.34 (say 22) |
| Existing STP in MLD | 4 |
| Proposed STP in MLD | 17.80 |
| Existing + Proposed STP in MLD | 21.8 (say 22) |

| | |
|---|------|
| Septage Generated 2025 in MLD - 13 Towns | 0.18 |
| Existing FSTP in MLD | 0.14 |
| Proposed FSTP in MLD | 0.11 |
| Existing + Proposed FSTP in MLD | 0.25 |

Yas

Sewerage Generation of 14 Census Towns is approx. 22 MLD against which Existing cum proposed STP capacity is approx. 22 MLD.

Septage Generation of 13 Census Towns is 0.18 MLD against which existing cum proposed FSTP capacity is 0.25 MLD.

It was further appraised to the Chair that Tenders for execution of these Used Water Projects have started and these projects will be awarded shortly.

After the review, the following directions were issued for compliance:-

1. The Deputy Commissioners (Chairperson DUDAs) were asked to professionalise and outsource the Operation & Maintenance of functioning MRFs to increase the performance / efficiency of the MRF in the respective towns. The Deputy Commissioners were asked to involve NGO/SHG /any qualified agency for the same. It was also directed that all Deputy Commissioners will identify & select NGOs/ SHGs which are interested in O&M of MRFs. The selected NGOs / SHGs might require technical handholding and so it was decided that the state will impart Solid Waste Management training to selected/identified NGOs/SHGs through Skill Development Department / under NULM post which these NGOs/ SHGs be given priority for the outsourcing of O&M for MRFs. It was directed that the functional MRFs be outsourced for Operation & Maintenance latest by 30th September 2025.
 - Further, to increase the performance & efficiency of Waste Collection, the Deputy Commissioners were asked to explore options to outsource the daily waste collection and transportation (C&T), Door to Door collection systems should be emphasised.
 - To make the Outsourcing of MRF and C&T viable, the Deputy Commissioners were asked to simultaneously start the process of monthly user fee collection for Solid Waste Management in respective Towns (atleast where the MRFs has been functional). The collected Used Charges will be used to make timely payment to outsourced agencies for Collection & Transportation and Operation & Maintenance of MRFs.
 - All the functional MRFs to keep record along with proof of processing i.e. record with proof of recycled item/RDF/Plastic/Glass/Textile items etc so as to check the efficiency of waste processing MRF in future. The sale of Recycle items / RDF / any item from MRF will have to be recorded with proof.
The agency to which MRF will be outsourced will be responsible for the sale of recycled items, RDF etc and will keep monthly record and proof of the same.
 - Electricity connection on MRF to be expedited in 4 districts, and MRF to be made fully operational by September 2025.

[Action: All Deputy Commissioners]

2. The Deputy Commissioner of Namsai and Commissioner, Itanagar Municipal Corporation were asked to ensure that the existing FSTP is operated on full/ max load / capacity latest by October 2025.

[Action: Deputy Commissioner Namsai and Commissioner IMC]



3. Itanagar- Naharlagun Waste Processing Facility (W2C) - The Commissioner, Urban Affairs Govt. of Arunachal Pradesh was asked to hold a separate meeting under his chair with all the stakeholders involved in Itanagar-Naharlagun Waste Processing Facility [W2C] and take written commitment from the Concessionaire M/S 7 Hills Nexgram with regard to completion & operation of the Facility. It was further directed that the timelines be annexed with the NGT Affidavit.

[Action: The Commissioner, Urban Affairs]

4. During the review various Deputy Commissioners raised the concern that the Daily Waste Generation (in TPD) as reported in the report submitted by Consultant engaged for Quantification of Daily & Legacy Waste was on a higher side as compared to the quantification done by the DUDA official and the Consultant report needs a further verification / recheck. The DCs informed that due to non-availability of weighing bridge the DUDAs have calculated the Daily Waste Generated based on the Capacity of Trucks & Trips involved.

It was decided that all towns will be provided with a Weighing Bridge at the respective MRF from Ring Fenced Account to ensure exact quantification of daily waste Generated/ collected.

Further, all Deputy Commissioners to re-examine the daily waste generation/collection data being uploaded on portal and, update the figures, as far as possible, on actual basis.

[Action: Chief Engineer UD]

5. As the daily waste generation quantities reported in NGT Affidavit of Feb 2025 were based on the Consultant's report which various Deputy Commissioners have found to be on higher side and need a recheck/ further verification. It was decided that till weighing bridges are installed in all the towns the Daily Waste Generation of these 27 Census towns be calculated based on basis of best feasible estimation/actual collection.

[Action by: Commissioner Urban Affairs]

6. The chair was informed that organic waste in majority of towns is being taken care by the residents themselves by way of home composting or by use in piggery. Organic waste/ Wet waste is not being collected by ULB Vehicles as per Government Order. The Chair was further informed that waste from all Households is being collected. The Chair directed to ensure that waste is being collected from all Households (100% Collection) & transported to the designated MRF and the daily waste generated should as far as possible, be equal to the daily waste collected.

[Action: All Deputy Commissioners]

7. The Chair directed that Deputy Commissioner Tawang be provided with required machines for MRF from SBM 2.0

[Action by Director: Urban Local Bodies]

Yaz

8. The Chair directed that with regard to Legacy Waste Remediation, the Deputy Commissioners to try and adopt a comprehensive approach, i.e. agency to which MRF is outsourced can also be made responsible to remediate the Legacy Waste too as the MRFs already have required machineries installed and no separate machinery will be required for Legacy Waste Remediation. However for towns with less population or legacy waste can opt for manual system for Legacy Waste Remediation as done by Deputy Commissioner, Changlang for Miao Town and Deputy Commissioner Changlang can be contacted for the same for better understanding. In case the quantity of Legacy Waste is huge and the existing MRF does not have the capacity of handling both daily & Legacy Waste then the concerned town can opt for floating Legacy waste Remediation tender.

The Deputy Commissioners were also asked to explore option for forming clusters with neighbouring Districts / Towns for legacy Waste remediation.

[Action: Concerned Deputy Commissioner]

9. The Chair directed that the tendering process including award of work for all Used Water Projects be completed latest by 30th Sep 2025 with project completion deadline of 24 months from the date of award of work.

[Action: Concerned Deputy Commissioner]

The meeting ended with a vote of thanks to the Chair.

-sd-

(Manish Kumar Gupta) IAS

Chief Secretary, Govt of Arunachal Pradesh

Memo No:UDH-12011(20)/2/2023

Dated: Aug 2025

Copy for information to:-

1. The Under Secretary to the Chief Secretary, Govt of Arunachal Pradesh
2. The CCF (Env& CC), Deptt. Of Environment, Forest & Climate Change
3. The Member Secretary, APSPCB, Naharlagun.
4. The Chief Engineer, UD&H, Govt. of AP, Itanagar.
5. All The DC cum Chairman, DUDAs, Govt. of Arunachal Pradesh.
6. The Director (ULBs) Govt. of AP, Itanagar
7. All Executive Engineers, UD, Govt. of AP, Itanagar.
8. Office copy.

Yan
5/08/25

(Vivek Pandey) IAS

Commissioner, Urban Affairs
Govt. of Arunachal Pradesh

1097

| Sl. No | | ULBs/DUDAs | No. of HH | Pop 2011 | Pop 2025 as per SBM Portal | FRESH Waste Generated Per Day in TPD as per CPHEEO- (0.35 Kg per Capita) |
|--------|-------------|----------------------------|-----------|----------|----------------------------|--|
| 1 | Census Town | Aalo | 4396 | 20684 | 27173 | 9.51 |
| 2 | | Anini | 670 | 2384 | 3460 | 1.21 |
| 3 | | Basar | 1064 | 4284 | 5955 | 2.08 |
| 4 | | Boleng | 1800 | 2979 | 4307 | 1.51 |
| 5 | | Bomdila | 2187 | 8370 | 10336 | 3.62 |
| 6 | | Changlang | 1498 | 6236 | 6892 | 2.41 |
| 7 | | Daporijo | 3866 | 13405 | 17611 | 6.16 |
| 8 | | Deomali | 1702 | 6648 | 8377 | 2.93 |
| 9 | | Dirang | 1185 | 3750 | 4683 | 1.64 |
| 10 | | Hawai | 501 | 982 | 1213 | 0.42 |
| 11 | | Itanagar IMC | 28728 | 95648 | 129275 | 45.25 |
| 12 | | Naharlagun | | | | |
| 13 | | Jairampur | 2866 | 7151 | 9211 | 3.22 |
| 14 | | Khonsa | 2100 | 9928 | 14300 | 5.01 |
| 15 | | Koloriang | 1800 | 2345 | 2896 | 1.01 |
| 16 | | Longding | 2571 | 4234 | 5335 | 1.87 |
| 17 | | Miao | 1700 | 5841 | 7240 | 2.53 |
| 18 | | Namsai | 3145 | 14246 | 20000 | 7.00 |
| 19 | | Pasighat | 8342 | 24656 | 31018 | 10.86 |
| 20 | | Roing | 2617 | 11389 | 21000 | 7.35 |
| 21 | | Rupa | 1135 | 3812 | 6000 | 2.10 |
| 22 | | Sagalee | 342 | 1315 | 1656 | 0.58 |
| 23 | | Seppa | 3100 | 18184 | 22662 | 7.93 |
| 24 | | Tawang | 1685 | 11202 | 13832 | 4.84 |
| 25 | | Tezu | 5188 | 18184 | 22458 | 7.86 |
| 26 | | Yingkiong | 2062 | 6540 | 8592 | 3.01 |
| 27 | | Ziro | 3365 | 12806 | 16825 | 5.89 |
| | | Floating Population | | | 42230.7 | 14.78 |
| | | TOTAL | | | 422307 | 162.59 |

File No. UDH-12011(20)/1/2023
GOVERNMENT OF ARUNACHAL PRADESH
DEPARTMENT OF URBAN DEVELOPMENT AND HOUSING
ITANAGAR - 791111

Dated, Itanagar, the 12th March'2024.

ORDER

As per the deliberations held in the VC dated 05/03/2024 through PPTs by all the Executive Engineers, UD & H regarding management of the Municipal Solid Waste and Used Water under the Chairmanship of the Chief Engineer [UD&H] on 5th March 2024, the following directives are hereby issued to all concerned for strict compliance henceforth.

1. All divisions shall implement **100% segregation at source**. Rigorous awareness campaign for segregation of waste at source should be conducted every month.
2. All divisions shall **set up compost pits** in every schools, offices and other public institutions involving SHGs of DAY-NULM and NGOs. (action to be taken by 31/03/24).
3. All divisions shall adopt ways & means to make public (including shops, restaurants, hotels, vegetable market sheds) to compost their wet waste in their own backyard/premises. **No wet waste shall be collected** by UD sanitation vehicles. **Only dry waste** shall be collected by the department for further segregation at MRFs/dumpsites.
4. All divisions to quantify the waste collected by **scrap dealers** and submit the details of scrap dealers by 31/03/2024.
5. All divisions to manage solid waste in **PPP mode and outsource** the segregated waste.
6. While carrying out **Legacy waste remediation, the before & after photos/videos** shall be uploaded and furnished.
7. Legacy waste should not be burnt or covered with soil as it is not admissible as per the SWM Handling Rules-2016.
8. All divisions to make the **ongoing MRFs** complete and make it functional **by 31st March 2024**. (Ongoing MRFs - Aalo, Hawaii, Khonsa and Koloriang to make the MRF complete)
9. Those divisions having **sanitary landfill** should ensure that MSW are not dumped in the sanitary landfill except inert.
10. All divisions to **validate the data** to be submitted in the swm portal and it should not vary drastically from previous data.
11. All divisions to furnish the **income from composts, recycled wastes** etc, wherever applicable.
12. All divisions to **emulate the SWM practice** being carried out by Ziro, Tezu and Namsai divisions.

1099

I/218862/2024

13. All divisions to ensure **100% collection of waste and achieve 100% Door to Door collection by 31/03/24.**
14. All divisions to conduct **household survey for septic tank and soak pits[action to be taken by 31/03/2024]**. The above directives shall be adhered to and accorded **topmost priority** by all concerned and **any lapses hereafter shall be viewed seriously** by the authorities.

Chief Engineer,
Department of UD & Housing,
Itanagar

Memo No. UDH-12011(20)/2/2023
March'2024
Copy to:-

Dated Itanagar, the ...

1. The PS to Commissioner (Urban Affairs), Govt. of AP, Itanagar.
2. The CCF (Env & CC), Department of Environment, Forest and Climate Change, Govt. of AP, Itanagar.
3. The Member Secretary, Arunachal Pradesh State Pollution Control Board (APSPCB), Naharlagun.
4. The PS to Chief Engineer, UD&H, Govt. of AP, Itanagar.
5. The Deputy Commissioner-cum-Chairman, DUDA, Govt. of AP, for information.
6. The Director, Urban Local Bodies, Govt. of AP, Itanagar.
7. All EEs, UD&H, Govt. of AP for strict compliance.
8. Office copy.

Chief Engineer
Signed by: Taring Darang
Date: 12-03-2024 14:25:39
Reason: Approved

Annx - IV

| Sl. No | ULBs/DUDAs | Pop 2025 as per SBM Portal | FRESH Waste Details in TPD (July 2025) | | | Timelines for making 100% MRF Functional | Remarks |
|--------|------------|-------------------------------------|--|------------------|------|--|---|
| | | | Waste Generated | Waste Treated | Gap | | |
| 1 | Aalo | 27173 | 8.20 | 3.30 | 4.90 | Functional but Operated Manually | External water supply and electrification pending and is expected to be Functional from mid Sep 2025 |
| 2 | Anini | 3460 | 1.13 | 0.53 | 0.60 | Functional but Operated Manually | External electrification in process - Expected to be completed by 30th Sep 2025 |
| 3 | Basar | 5955 | 5.00 | 2.00 | 3.00 | Functional | Functional wef last week of July 2025 and Processing Performance is expected to improve by Sep 25 and recently outsourced to NGO. |
| 4 | Boleng | 4307 | 2.00 | 0.50 | 1.50 | To be proposed under Ring Fenced A/c | To be proposed under Budget Estimate |
| 5 | Bomdila | 10336 | 7.00 | 3.85 | 3.15 | Functional | Machines installed & Train Run completed in the month of July 2025. |
| 6 | Changlang | 6892 | 6.1 | 0.25 | 5.85 | On going- under Construction. Expected to be completed in March 2026 | |
| 7 | Daporijo | 17611 | 8 | 4.5 | 3.5 | Functional but Operated Manually | External electrification in process - Expected to be completed by 1stSep 2025. |
| 8 | Deomali | 8377 | 2.5 | 0.6 | 1.9 | Functional but Operated Manually | Machines supply & installation awaited |
| 9 | Dirang | 4683 | 3 | 0.28 | 2.72 | On going- under Construction. Expected to be completed in March 2026 | |

1101

| | | | | | | | |
|----|--------------|--------|------|-------|------|--|---|
| 10 | Hawai | 1213 | 0.6 | 0.25 | 0.35 | Functional | Machines installed and commissioned. Functional since last week of June 2025 and Performance is expected to improve by Sep 25. |
| 11 | Itanagar IMC | 129275 | 87 | 22 | 65 | Expected to be completed by 31st Aug 2025 | Agreement with 7 Hills signed and waste Processing Facility is estimated to start wef 31th Aug 2025. |
| 12 | Naharlagun | | | | | | |
| 13 | Jairampur | 9211 | 4.2 | 0.5 | 3.7 | To be proposed under Ring Fenced A/c | To be proposed under Budget Estimate |
| 14 | Khonsa | 14300 | 5 | 4 | 1 | Functional | Processing machines installed June 2025 and recently outsourced NGO. |
| 15 | Koloriang | 2896 | 3 | 3 | 0 | Functional | Machines installed and commissioned in June 2025 |
| 16 | Longding | 5335 | 3.33 | 2.56 | 0.77 | Functional | Machines installed and commissioned. Functional since last week of June 2025 |
| 17 | Miao | 7240 | 3 | 0.25 | 2.75 | Functional | Machines installed and commissioned. Functional since last week of June 2025 and Performance is expected to improve by Sep 2025 |
| 18 | Namsai | 20000 | 7.6 | 7.07 | 0.53 | Functional | Functioning smoothly |
| 19 | Pasighat | 31018 | 17 | 10.02 | 6.98 | Functional | Functional since mid July 2025 |
| 20 | Roing | 21000 | 4.8 | 1.9 | 2.9 | On going- under Construction. Expected to be completed in March 2026 | |
| 21 | Rupa | 6000 | 1 | 0.6 | 0.4 | To be proposed under Ring Fenced A/c | |
| 22 | Sagalee | 1656 | 0.99 | 0.05 | 0.94 | On going- under Construction. Expected to be completed in March 2026 | |

Census Town

| | | | | | | | |
|--------------|-----------|---------------|---------------|--------------|---------------|--|---|
| 23 | Seppa | 22662 | 7.23 | 3.21 | 4.02 | Functional | Machines installed and commissioned. Functional since last week of June 2025 and Performance is expected to improve by Sep 2025 |
| 24 | Tawang | 13832 | 9 | 1.8 | 7.2 | On going- under Construction. Expected to be completed in March 2026 | MRF Under Construction |
| 25 | Tezu | 22458 | 5 | 0.54 | 4.46 | Functional but Operated Manually | External electrification in process - Expected to be completed 1st Sep 2025 |
| 26 | Yingkiong | 8592 | 4.1 | 1.5 | 2.6 | On going- under Construction. Expected to be completed in March 2026 | |
| 27 | Ziro | 16825 | 10 | 8.85 | 1.15 | Functional | Functioning smoothly through an NGO |
| TOTAL | | 422307 | 215.78 | 83.91 | 131.87 | | |

| Sl. No | ULBs/DUDAs | Daily Waste Generated | Legacy Waste Data in MT | | | | | | Funds Released to DUDA for Legacy Waste Treatment under NGT Ring Fence (Rs in Lac) | Status of Leagacy Waste Remediation Tender | Remarks |
|--------|--------------|-----------------------|---|--|---|--|--|------------------------------------|--|--|---|
| | | | Legacy Waste Available as on March 2024 | Legacy Waste Added from April 24 to March 25 | Legacy Waste Available as on March 2025 | Legacy Waste Added from April to July 25 | Legacy Waste Treated from Feb to July 2025 | Total Legacy Waste as on July 2025 | | | |
| 1 | Aalo | 8.2 | 6898.24 | 2375.95 | 9274.19 | 826.55 | 0.00 | 10100.74 | 50.00 | On Going | On going Work |
| 2 | Anini | 1.13 | | | 3365.99 | 120.47 | 0.00 | 3486.46 | 50.00 | Under Process | To be floated by 31st August 2025 |
| 3 | Basar | 5 | 3384.58 | 1281.00 | 4665.58 | 501.42 | 0.00 | 5167.00 | 50.00 | Under Process | Work in Progress |
| 4 | Boleng | 2 | | | 2252.98 | 250.10 | 0.00 | 2503.08 | 25.00 | Not Tendered | In Process of Drafting NIT |
| 5 | Bomdila | 7 | 3745.38 | 1555.50 | 5300.88 | 503.25 | 0.00 | 5804.13 | 25.00 | Tendered | |
| 6 | Changlang | 6.1 | 1454.61 | 2580.30 | 4034.91 | 905.85 | 0.00 | 4940.76 | 25.00 | Under Process | To be floated by 31st August 2025 |
| 7 | Daporijo | 8 | 4260.83 | 1921.50 | 6182.33 | 533.75 | 0.00 | 6716.08 | 50.00 | Under Process | To be floated by 31st August 2025 |
| 8 | Deomali | 2.5 | | | 1341.33 | 271.45 | 0.00 | 1612.78 | 25.00 | Under Process | To be floated by 31st August 2025 |
| 9 | Dirang | 3 | | | 3660.13 | 423.95 | 0.00 | 4084.08 | 25.00 | Under Process | To be floated by 31st August 2025 |
| 10 | Hawai | 0.6 | | | 263.55 | 192.76 | 0.00 | 456.31 | 50.00 | Under Process | To be floated by 31st August 2025 |
| 11 | Itanagar IMC | 87 | 26253.94 | 23820.50 | 50074.44 | 10278.50 | 0.00 | 60352.94 | | Not Tendered | Agreement with 7 Hills signed and waste Processing Facility to start wef 31th Oct 2025. |
| 12 | Naharlagun | | | | | | | | | | |
| 13 | Jairampur | 4.2 | 1056.66 | 1390.80 | 2447.46 | 585.60 | 0.00 | 3033.06 | 25.00 | Not Tendered | In Process of Drafting NIT |
| 14 | Khonsa | 5 | 2273.04 | 1677.50 | 3950.54 | 320.25 | 0.00 | 4270.79 | 50.00 | Tendered | In Process of Award |
| 15 | Koloriang | 3 | | | 641.34 | 236.07 | 0.00 | 877.41 | 50.00 | Not Tendered | In Process of Drafting NIT |
| 16 | Longding | 3.33 | | | 8224.36 | 246.13 | 0.00 | 8470.49 | 50.00 | Not Tendered | In Process of Drafting NIT |
| 17 | Miao | 3 | 2964.73 | 972.34 | 3937.07 | 419.37 | 0.00 | 4356.44 | 25.00 | Not Tendered | In Process of Drafting NIT |
| 18 | Namsai | 7.6 | 20073.11 | 2096.26 | 22169.37 | 335.80 | 0.00 | 22505.17 | 50.00 | Tendered | In Process of Award |
| 19 | Pasighat | 17 | 29842.605 | 2348.50 | 32191.11 | 1371.89 | 0.00 | 33563.00 | | | Remediation to be done in the existing processing facility. |
| 20 | Roing | 4.8 | 12811.36 | 1442.04 | 14253.40 | 698.45 | 0.00 | 14951.85 | 25.00 | Under Process | Under Process of Drafting NIT |
| 21 | Rupa | 1 | | | 624.54 | 79.30 | 0.00 | 703.84 | 25.00 | Not Tendered | Under Process of Drafting NIT |
| 22 | Sagalee | 0.99 | | | 1030.33 | 115.90 | 0.00 | 1146.23 | 25.00 | Not Tendered | Under Process of Drafting NIT |
| 23 | Seppa | 7.23 | 1905.65 | 2272.99 | 4178.64 | 735.66 | 0.00 | 4914.30 | 50.00 | Tendered | Under Process of Drafting NIT |
| 24 | Tawang | 9 | | | 28528.25 | 1141.92 | 0.00 | 29670.17 | 25.00 | Not Tendered | Under Process of Drafting NIT |
| 25 | Tezu | 5 | 13619.51 | 1637.54 | 15257.05 | 715.22 | 0.00 | 15972.27 | 50.00 | Tendered | Re tendering |
| 26 | Yingkiang | 4.1 | | | 4180.19 | 481.90 | 0.00 | 4662.09 | 25.00 | Not Tendered | Under Process of Drafting NIT |
| 27 | Ziro | 10 | 0 | 1033.95 | 1033.95 | 227.22 | 0.00 | 1261.17 | 50.00 | | Completed |
| | TOTAL | | | | 233063.91 | 22518.73 | | 255582.64 | 9.75 Cr | | This Inlues 75 Lac Released to Doimulh,Pangin & Ruksin @ Rs 25 Lac each where NIT is being under prepration |

Annx VI

| Sl. No | Name of Towns/ULBs | Quantity of MSW generated (TPD) (July 2025) | Quantity of MSW Processed (TPD) (July 2025) | Quantity of MSW Processing Gap (July 2025) | Remarks | Daily Waste Processing Details (in Kg) | Agency Involved for Recycle Waste |
|--------------|--------------------|---|---|--|---|--|--|
| | | | | | | RDF (Non-Recyclable) | |
| 1 | Aalo | 8.2 | 3.3 | 4.9 | External water supply and electrification pending and is expected to be completed by end of 30 th Sep 2025. Presently Functional but Operated Manually | 0.475 | licensed Scrap dealer (Sukur Ali, Surya Begum, Raju Jaspal, Dago Ete, Joynal Ali, Rohan Jaiswal) |
| 2 | Anini | 1.13 | 0.53 | 0.6 | External electrification in process - Expected to be completed by 30 th Sep 2025. Functional but Operated Manually | 2 | |
| 3 | Basar | 5 | 2 | 3 | Functional wef last week of July 2025 and Processing Performance is expected to pickup in coming months. and recently outsourced to NGO. | 0 | Rehman Scrap Dealer |
| 4 | Bomdila | 7 | 3.85 | 3.15 | Machines installed & Trial Run completed in the month of July 2025. | 0 | |
| 5 | Daporijo | 8 | 4.5 | 3.5 | External electrification in process - Expected to be completed by 1st Sep 2025. Functional but Operated Manually | 0 | |
| 6 | Deomali | 2.5 | 0.6 | 1.9 | Machines supply & installation waited. Functional but Operated Manually | 0 | |
| 7 | Hawai | 0.6 | 0.25 | 0.35 | Machines installed and commissioned. Functional since last week of June 2025 and Performance is expected to improve by Sep 25. | 0 | M/s Jars Enterprises |
| 8 | Khonsa | 5 | 4 | 1 | Processing machines installed in June 2025 and recently outsourced to NGO. | 0 | M/s managed Enterprise M/s Tapak Enterprise |
| 9 | Koloriang | 3 | 3 | 0 | Machines installed and commissioned.in June 2025 | 0 | |
| 10 | Longding | 3.33 | 2.56 | 0.77 | Machines installed and commissioned. Functional since last week of June 2025 | 0 | M/s Mahadeb Enterprise |
| 11 | Miao | 3 | 0.25 | 2.75 | Machines installed and commissioned. Functional since last week of June 2025 and Performance is expected to improve by Sep 2025 | 0 | |
| 12 | Namsai | 7.6 | 7.07 | 0.53 | Functioning smoothly | 0 | |
| 13 | Passighat | 17 | 10.02 | 6.98 | Functional since mid-July 2025. | 0 | |
| 14 | Seppa | 7.23 | 3.21 | 4.02 | Machines installed and commissioned. Functional since last week of June 2025 and Performance is expected to improve by Sep 2025 | 0 | |
| 15 | Tezu | 5 | 0.54 | 4.46 | External electrification in process - Expected to be completed by 1st Sep 2025 | 0 | M/s Jars Enterprises |
| 16 | Ziro | 10 | 8.85 | 1.15 | Functioning smoothly through an NGO | 0 | |
| Total | | 93.59 | 54.53 | 39.06 | | 2.475 | |

| Sl. No | ULBs/DUDAs | No. of Ward | No. of HH | Pop 2011 | Pop 2025 as per SBM Portal | Sewer Generated in 2025 as per SBM 2.0 | Septage Generated in MLD | Existing STP/ FSTP | | Liquid Waste Treated in MLD | Treatment Facility Proposed | | | | Annx - VII | |
|--------|--------------|-------------|-----------|----------|----------------------------|--|--------------------------|--------------------|-------------|-----------------------------|-----------------------------|--------------------------------|-------------|-----------------------------------|---|-------------------------------|
| | | | | | | | | STP in MLD | FSTP in MLD | | STP in MLD | I&D Pipe Length Proposed in KM | FSTP in MLD | No. of Vehicle Proposed with FSTP | Tendering Status as in July 2025 | Completion Time Lines |
| | | | | | | | | | | | | | | | | |
| 1 | Aalo | 33 | 4396 | 20684 | 27173 | 2.03 | | | | | 2 | 2.6 | | | Tender floated | 24 months from award of work. |
| 2 | Anini | 5 | 670 | 2384 | 3460 | | 0.002 | | | | | | 0.003 | 1 | Under Process of Tendering. | 24 months from award of work. |
| 3 | Basar | 11 | 1064 | 4284 | 5955 | | 0.003 | | | | | | 0.003 | 1 | Under Process of Tendering. | 24 months from award of work. |
| 4 | Boleng | 16 | 1800 | 2979 | 4307 | | 0.002 | | | | | | 0.003 | 1 | Under Process of Tendering. | 24 months from award of work. |
| 5 | Bomdila | 5 | 2187 | 8370 | 10336 | 0.82 | | | | | 0.8 | 2.11 | | | Under rocess of award of work. | 24 months from award of work. |
| 6 | Changlang | 13 | 1498 | 6236 | 6892 | 0.61 | | | | | 0.6 | 0.67 | | | Under rocess of award of work. | 24 months from award of work. |
| 7 | Daporijo | 32 | 3866 | 13405 | 17611 | 1.31 | | | | | 1.3 | 3.06 | | | Under Process of Tendering. | 24 months from award of work. |
| 8 | Deomali | 17 | 1702 | 6648 | 8377 | 0.65 | | | | | 0.65 | 3.45 | | | Awarded | 24 months from award of work. |
| 9 | Dirang | 5 | 1185 | 3750 | 4683 | | 0.003 | | | | | | 0.003 | 1 | Tenderer floated | 24 months from award of work. |
| 10 | Hawai | 9 | 501 | 982 | 1213 | | 0.001 | | | | | | 0.003 | 1 | Under Process of Tendering. | 24 months from award of work. |
| 11 | Itanagar IMC | | | | 79160 | 0.2 | 0.087 | 0.2 | 0.1 | | | | | | Redesigning of STP into FSTP with Cotreatment ibeing explored. Further the existing 100 KLD FSTP at Chimpu (Itanagar) is functional and treating 17 KLD. Further the Pilot Project STP of 0.20 MLD (200 KLD) STP at Yagamso River (Itanagar) is functional and 0.16 MLD (160 KLD) is being treated . This 200 KLD STP is for a small population of 500 house holds. A Total of 177 KLD (0.177 MLD) is being Treated. | 24 months after redesigning. |
| 12 | Naharlagun | 20 | 28728 | 95648 | 50115 | | 0.060 | | | 0.177 | | | 0.07 | | | |
| 13 | Jairampur | 13 | 2866 | 7151 | 9211 | 0.77 | | | | | 0.8 | 7.42 | | | Tenderer floated | 24 months from award of work. |
| 14 | Khonsa | 22 | 2100 | 9928 | 14300 | 1.06 | | | | | 1 | 3 | | | Tenderer floated | 24 months from award of work. |
| 15 | Koloriang | 8 | 1800 | 2345 | 2896 | | 0.002 | | | | | | 0.003 | 1 | Under rocess of award of work. | 24 months from award of work. |
| 16 | Longding | 22 | 2571 | 4234 | 5335 | | 0.003 | | | | | | 0.003 | 1 | Under Process of Tendering. | 24 months from award of work. |
| 17 | Miao | 10 | 1700 | 5841 | 7240 | | 0.004 | | | | | | 0.003 | 1 | Tender floated | 24 months from award of work. |
| 18 | Namsai | 30 | 3145 | 14246 | 20000 | 1.40 | 0.017 | | 0.04 | 0.02 | 1.5 | 0.6 | | | 40 KLD FSTP is completed & functional and 20 KLD Septage is being treated. Further under SBM 2.0 1.5 MLD STP will be constructed and tenders will be floated shortly as at present DPR needs revision. For SBM 2.0 - Work Under Process of Tendering. | 24 months from award of work. |
| 19 | Pasighat | 8 | 8342 | 24656 | 31018 | 3.35 | | 4 | | 1.2 | | | | | DPR for Sewer pipe laying is under preparation and will be ready by Oct 2025, post which it will be taken up for approval & execution so that sewerage of entire towns reaches the 4 MLD STP and the STP is fully utilised. | 24 months from award of work. |
| 20 | Roing | 13 | 2617 | 11389 | 21000 | 1.12 | | | | | 1.25 | 3.28 | | | Under Process of Tendering. | 24 months from award of work. |

Census Town

| | | | | | | | | | | | | | | | |
|--------------|-----------|----|------|-------|-------|--------------|-------------|-------------|-------------|-------------|--------------|-------|-------------|------------------------------------|-------------------------------|
| 21 | Rupa | 1 | 1135 | 3812 | 6000 | | 0.003 | | | | | 0.003 | | In Process of Prepration | |
| 22 | Sagalee | 14 | 342 | 1315 | 1656 | | 0.002 | | | | | 0.003 | 1 | Under Process of Tendering. | 24 months from award of work. |
| 23 | Seppa | 42 | 3100 | 18184 | 22662 | 1.80 | | | | 2 | 4.07 | | | Tender floated | 24 months from award of work. |
| 24 | Tawang | 28 | 1685 | 11202 | 13832 | 1.10 | | | | 1.5 | | | | Under Construction with State Plan | 24 months from award of work. |
| 25 | Tezu | 24 | 5188 | 18184 | 22458 | 1.78 | | | | 1.8 | 0.32 | | | Tender floated | 24 months from award of work. |
| 26 | Yingkiong | 10 | 2062 | 6540 | 8592 | 0.64 | | | | 0.6 | 4.96 | | | Under process of award of work. | 24 months from award of work. |
| 27 | Ziro | 20 | 3365 | 12806 | 16825 | 1.25 | | | | 1.5 | 14.16 | | | Under Process of Tendering. | 24 months from award of work. |
| TOTAL | | | | | | 19.89 | 0.19 | 4.20 | 0.14 | 1.40 | 17.30 | | 0.10 | | |

| | |
|---------------------------------------|--------------|
| Sewer Generated in 2025 in MLD | 19.89 |
| Existing STP in MLD | 4.20 |
| Proposed STP in MLD | 17.30 |
| Existing + Proposed STP in MLD | 21.5 |

| | |
|--------------------------------------|-------------|
| Septage Generated 2025 in MLD | 0.19 |
| Existing FSTP in MLD | 0.14 |
| Proposed FSTP in MLD | 0.10 |
| Existing + Proposed FSTP in MLD | 0.24 |

**ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD
PARYAVARAN BHAWAN, PAPU HILL, YUPIA ROAD**

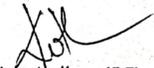
Annx VIII

NAHARLAGUN

MONTH –MARCH 2025

| Sl. | Location | Location | Source | Sampling date & time | Weather | GPS | Turbidity (NTU) | DO (mg/l) | BOD (mg/l) | COD (mg/l) | Color |
|-----|--|-----------------------|--------|------------------------|---------|----------------------------|-----------------|-----------|------------|------------|-------|
| | | | | | | | | | | | |
| 01 | Sewage Treatment Plant (Johkasou), (200 KLD) | Energy Park, Itanagar | Outlet | 19/03/2025 11:46 AM | Cloudy | N27.09967° E93.69567° | 36.5 | 3.7 | 3.15 | 40 | Clear |
| 02 | Septage Treatment Plant, (100 KLD) | Chimpu, Itanagar | Outlet | 19/03/2025 12:41 PM | Cloudy | N27.053791° L93.613383° | 34.79 | 4.6 | 3.9 | 30.4 | Clear |

Note:- All the parameters are well within the prescribed permissible limit except for Turbidity which exceeds the permissible limit.


 (Igo Lollen, JRF)
 APSPCB, Naharlagun


 T. Manlong, AEE)
 SPCB, Naharlagun

| Annx - IX | | | | |
|----------------------------------|---|------------------------|--|------------------------------|
| Sl. No. | Name of Project | Amount (in crores) | Implementing Agency (IA) | Disbursed Date / Remarks |
| 1 | a) Providing dedicated 11 Kv line and installation of 630 KVA Transformer at municipal Garbage dumping site for the establishment of Waste to Charcoal Plant. | 4.81 | Power Deptt(Western Zone) | 25.03.2025 |
| | b) Weigh bridge at dumping site, Chimpu, Itanagar | 0.15 | IMC | 25.03.2025 |
| 2 | Quantification and Characterization of fresh/legacy waste for 12 towns (Phase-II) | 0.5546 | UDD(Approved, Not yet released) | To be disbursed |
| Sub Total (A) | | ₹ 5.51 | | |
| 3 | C/o Bore Well | 0.1625 | IMC | 17.04.2025 |
| 4 | C/o CC Pavement road & CC drain | 0.5732 | | |
| 5 | C/o Security Wall, MS Gate & Guard room | 0.4168 | | |
| SUB Total (B) | | 1.1525 | | |
| 6 | Establishment & Operationalization of Solid Waste Management Facilities including MRFs in the districts (Towns) | 9.00 | DUDAs/Addl DUDAs | 28.04.2025 |
| Sub Total (C) | | 9.00 | | |
| 7 | Establishment & Operationalization of Solid Waste Management Facilities including MRFs in the districts (Pangin, Doimukh & Ruksin) | 0.75 | DUDAs/Addl DUDAs | 04.06.2025 |
| Sub Total (D) | | 0.75 | | |
| 8 | Establishment of Project Management Unit (PMU) under Ring-Fenced Amount (NGT) | 1.71 | Urban Department (Approved, not released yet) | To be disbursed |
| | | | | |
| Sub Total (E) | | 1.71 | | |
| 9 | Exposure Tour / Workshop IIT Guwahati | 0.076 | Urban Department (Approved for release to IIT Ghy) | Govt. Order Dated 11.08.2025 |
| Sub Total (F) | | 0.076 | | |
| GRAND TOTAL (A+B+C+D+E+F) | | ₹ 18.196 Crores | | |